223

and let u_S proceed to the next item of the Agenda.

Now I call upon Shrimati Sheila Kaul to move her Bill.

THE CENTRAL UNIVERSITIES (AMENDMENT) BILL, 1982

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): Mr Vice-Chairman, I move:

"That the Bill further to amend the Banaras Hindu University Act, 1915, the Aligarh Muslim University Act, 1920, the Delhi University Act, 1922, the Visva-Bharati Act, 1951, the Jawaharlal Nehru University Act, 1966, the North-Eastern Hill University Act, 1973 and the University of Hyderabad Act, 1974, be taken into consideration."

Sir, this Bill is designed mainly to give effect to the recommendations of the Public Accounts Committee and the Lok Sabha Committees on Subordinate Legislation and on Papers Laid on the Table. As recommended by these Committees, the Bill seeks to make provision for publication in the Official Gezette and laying before Parliament of all statutes, ordinances and regulations of Central Universities, and also for laying their annual reports and annual accounts together with audit reports before Parliament.

As the House is aware, there seven Central Universities which have been established by their respective Acts of Incorporation. These the Aligarh Muslim University, Banaras Hindu University, the Delhi University, the Visva-Bharati, Jawaharlal Nehru University, North-Eastern Hill University and the University. Hyderabad The Sabha Committee on Subordinate Legislation had recommended suitable provision should be incorporated in all the Central Acts for publication in the Official Gezette

laying before Parliament of all rules, regulations, etc. framed under the powers delegated under the Acts. Government has accepted this recommendation of the Committee.

The various Acts of Central versities do not contain any provision for framing of rules, but the delegated legislation in the case of these Universities is in the form of statutes and ordinances. These Acts also make provision for framing of regulations which relate mainly to the conduct of business of various authorities Committees of the University. In accordance with the spirit of the recommendation of the Committee on Subordinate Legislation, Government has decided to make provision for publication in the Official Gazette and laying before Parliament of the entire subordinate legislation of the Central Universities which includes the statutes, the ordinances and the regulations.

In accordance with the recommendations of the Public Accounts Committee and the Committee on Papers Laid on the Table, Government had decided that the annual reports and annual accounts together with reports of all the Central Universities should be laid before both Houses of Parliament as a matter of vention. In fact, we have already begun to place on the Table the annual accounts of all the Central Universities and the annual reports of all except Banaras Hindu University. A statutory provision for the purpose exists at present only in the Aligarh Muslim University Act, which amended in December 1981. University of Hyderabad Act has a provision to lay the Annual Accounts and the Audit Report. In order to make statutory provisions uniformly in the Acts of all Central Universities, we have brought forward present amendments. We have not proposed any amendments in the Visva-Bharati Act, for which a separate Bill is already pending before the House.

Sir, the Government attaches great importance to the recommendations of Parliamentary Committees and the proposals before the House aim to implement them.

We are also taking this opporunity to make a few formal amendments of an urgent nature to the North-Eastern Hill University Act and I would like to explain these amendments in some detail.

Sub-section (2) of Section 3 of the North-Eastern Hill University Act provides that the headquarters of the University shall be at Shillong and it shall have campuses in the States of Meghalaya and Nagaland, and it may also establish campuses at such other places within its jurisdiction as it may deem fit. For a long time past, the Government of Mizoram has been demanding that this provision may be amended so as to make it mandatory for the University to establish a campus in Mizoram and thus place Mizoram at par with the States of Meghalaya and Nagaland in this matter. We had considered this demand at length in consultation with the University authorities. As a matter of fact, in accordance with the existing provision in the Act, which enables the University to establish its campuses at various places within its jurisdiction, a campus has already been established at Aizwal in Mizoram. The Campus has already started functioning. Never. theless, in deference to the wishes of the people of Mizoram, we are making a specific statutory provision which makes it obligatory for the University to have a Campus in that Union Territory. This gesture of formalising the existing reality as a statutory obligation, in response to the wishes of the people of Mizoram, will, I am sure, be accepted and appreciated by the House. This amendment does not involve any financial implications, as a campus of the University is already functioning in Mizoram.

According to Section 6(1) of the North-Eastern Hill University Act, the jurisdiction of the University shall extend to the States of Megha-1306 RS—8.

laya and Nagaland and the Union Territories of Arunachal Pradesh and Mizoram. From the beginning the Arunachal Pradesh Administration, on their own, have not availed of this provision and have not so far affiliated the colleges in the Union Territory to this University. On the other hand, that Administration have under their consideration a proposal for establishment of a separate Arunachal Pradesh University to cater to the needs of higher education in that Territory. As and when the propos-University is established amendment to the North-Eastern Hill University Act will become necessary to exclude Arunachal Pradesh from its jurisdiction. We are making this provision now, so that any conflict of jurisdiction is avoided.

Section 9 of the North-Eastern Hill University Act provides that the Governor of the States of Meghalaya and Nagaland shall be the Chief Rector of the University. As the House is aware, when the Act was passed there was only one Governor for a group of States in the North Eastern region. This position has changed now. There are separate Governors for Meghalaya and Nagaland and it has become necessary to amend the Act so as to provide that the Chief Rector shall be appointed by the Visitor, that is, the President of India. This will leave an option to the Visitor to appoint one of the two Governors as the Chief Rector, either by rotation or in any other manner he considers proper.

As I have already mentioned, the Bill mainly gives effect to the recommendations of Parliamentary Committee and provides for a few other amendments which are of a formal nature. I do hope the provisions in the amending Bill would generally be accepted by the House.

With these words, Sir, I move that the Bill be taken into consideration.

The question was proposed.

SHRI NIRMAL CHATTERJEE (West Bengal): Mr. Vice-Chairman.

[Shri Nirmal Chatterjee]

Sir, now, it seems that the back up behind the amendment is formidable. Now, there is the Committee on Sub. ordinate Legislation, then the Public Accounts Committee and then the Lok Sabha Committee on Papers Laid. It has been stated that because of their recommendations, these amendments have followed. Now, it is not only formidable but to my mind it is touching also because in some cases we have discovered that the Action Taken Reports of the Public Accounts Committee sometimes disclose that the Government is refusing to accept the recommendations of the Public Accounts Committee in certain cases.

Sir, while saying so, let me try to go behind why this Public Accounts Committee and other Committees have recommended such amendments. I do not share the feeling of the Minister that the amendments are of a formal or of a casual nature. Because what really has been proposed is that the statute, ordinances and regulations as will be passed by different Universities have to be laid on the Table of the Parliament. I take it, Sir, placing before the Parliament is something more than formal. The spirit behind this, I presume, is that from the set-up of the Universities we are trying to have a democratic screening. Now, while placing them before the Parliament, the intention of all these Committees is that in case there is no adequate democratic screening in the Universities, should be such a thing through or via the Parliament. I, of course, welcome this.

The Vice Chairman [Dr. (Shrimati) Najma Heptulla) in the Chair].

Madain, the Ministers are not listening. Should I continue?

SHRIWATI SHEILA KAUL: I am listening all right.

SHR1 NIRMAL CHATTERJEE: Would you kindly request your colleagues also?

There is, however, one note of caution that I want to strike. You please see Chapter VIII, page 6. It is mentioned that not only the Statute, Ordinance or Regulation be placed but also they be accepted only in modified form or be of no effect, as the case may be. I am drawing the attention of the Minister to this only because University matters are somewhat delicate. I myself work in Research Institute which also fers post-graduate degrees though it is not deemed University. Now, in all such cases, when they introduce Acts, Regulations, etc., in the citadel of democracy, because we are Members of Parliament, we might not always appreciate the point of of the Universities. I suggest a note of caution there. But more important than this is my suggestion that in order that the job of Parliament is enhanced, something more can be done, that is to introduce democracy in the University itself. My point simply is this that while the output of the Universities is by and academic in nature excepting some production of sycophancy, etc., the inputs are not all academic. There are all kinds of people working in a University to produce academic results, either teaching learning or producing research papers or, other kinds of degrees. Now, the inputs, both men and material, are not all of academic nature; for instance, in the universities there three types of personnel who function in the university. They are teachers, the students and the non-academic assistants etc. Very recently, course, we have seen another kind of personnel who have started establishing and digging in the universities. Take the case of Delhi University. And that category is police personnel. I assume of course that they might be treated as an exception. They are posted inside the university to deal with students. When I say that let there be democracy in the universities, it is not for any other reason than to lighten the burden of Parliament. I suggest that

the university regulations be such that the teachers, the students, the research scholars and employees working there, are represented in the govering bodies of the universities. I may submit that in fact in the universities of West Bengal, it is in this manner that the Acts have been modified. It may be said that I am merely taking credit. Madam, it is not for taking credit only that I am mentioning it. I am mentioning iŧ for a very important reason despite the fact that in West Bengal we have passed all such Acts-I am a member of the Calcutta University Senate-I am not allowed to function as a member of the senate: not myself alone, but the entire body of the senate, because of proceedings in the High Court. I draw the attention of Minister to the fact that our efforts at democracy are being foiled by members of the party to which the Minister belongs. So it is not for taking credit that I am mentioning. I feel let such democracy be introduced in all other universities of country, and all impediments อก such introduction, whether they are introduced via the Congress-I party, as say in West Bengal, or by anyone else, be prevented. With these words, I extend my welcome to this bill and urge further that this democracy work within the universities also.

SHRI KRISHNA MOHAN BHAMI-DIPATI (Andhra Pradesh): May I with your kind permission congratulate the hon. Minister of Education for bringing the Central Universities (Amendment) Bill by introducing new provisions in the Banaras Hindu University Act, Aligarh Muslim University Act, Viswa Bharati University Act, Jawaharlal Nehru University Act, and the University of Hyderabad Act; and just now she has stated that there amendments were brought basing on the recommendations of the Committees on Subordinate Legislation as also the Public Committee. One of Accounts the provisions introduced in the new amending Bill is that a responsibility

is cast on the various Central universities to send to Central Government the Annual Reports of their working. with audited reports. the accounts and the Central Government in turn Houses ' would place it before both of Parliament, thus giving us an opportunity to know and have a firstinformation and knowle**dge** about the financial position and working of the university concerned. Another provision introduced is. whenever a Central university makes statutes, rules and regulations, they should be placed before Parliament. And Parliament is vested with right of modifying or annulling any regulation, statute or ordinance madeby the central universities. Madam. I am one of those who believe that. for a successful functioning anv. university, whether Central or State. mainly depends upon the three autonomies enjoyed by it, namely, financial autonomy, administrative autonomy and academic autonomy. Fortunately our central universities enjoy these three autonomies, namely, administrative, financial and academic autonomy.

My good friend who has just now spoken has mentioned that an element of election and democratisation should be introduced in the central universities and that representation. should be given to the teaching and the non-teaching staff as also students on the university bodies. Very re-Andhra Pradesh, amendcently, in ments were brought to the Universities' Act, whereby, an element election was introduced and representation was given on the university like the Senate, Academic bodies Council and Syndicate, to the student community, to the teachers, the professors and to the non-teaching staff. I would appeal to the hon. Education Minister that when comes up with amendments next time, she should see that an element election is introduced, and people from all walks of life are given a chance to be on the governing bodies like the Executive Council, Court

[Shri Krishna Mohan Bhamidipati] [other bodies of the Central Universities.

Madam, this Bill is a non-controversial Bill which needs no debate at all. But I take this opportunty to mention my views on the University of Hyderabad. When there was -agitation for a separate Andhra State -which rocked the State in the year .1972 when the Andhras residing in Hyderabad felt that they were being treated as second class citizens in the matter of employment opportunities, and in the matter of educational facilities to preserve the integrity of the State, a six-point formula was evolved. The University of Hyderabad is a product of this six-point formula. Therefore, Madam, I would appeal to Education Minister to see the hon. that more faculties are opened in the University of Hyderabad so that the -students who are coming from Andhra region could be admitted.

Madam, may I, with your permission, bring to the notice of the hon. Minister that in Andhra Pradesh. many students who have secured bril-Jiant marks in their graduation mot in a position to secure admission in post-graduate courses? And many of the affiliated colleges who have the the necessary infractructure, necessary physical facilities and the financial resources have applied the UGC for permission to open post-May I appeal to graduate courses. the hon. Minister to see that permission is accorded to affiliated colleges to start post-graduate courses so that many students could get admission. In this connection, I would also like to suggest that the Central Government should advise the Central universities to open more post-graduate With these words, I support courses. the Bill.

SHRI SYED SHAHABUDDIN (Bihar): Madam Vice-Chairman, as far as the Bill before us goes, it is in accordance with the recommendations of a Committee of Parliament. It is, in a sense, a technical Bill. There

is nothing much to be said about it. I support it. But I do, with your permission, like to take this opportunity to express my views on the present state of university education in our country. Madam, as far as I can see, university education today is in a very bad shape. Our universities are generally in a bad shape and the Central universities which are the particular concern of the Central Government have not been able to set a model of good management. There is no Central university which is not seething with trouble. The name of the Aligarh Muslim University appears far too often, perhaps oftener than it deserves, in the columns newspapers for various reasons, which I will not go into. But even name of the Banaras Hindu University does appear and recently. name of the Jamia Milia Islamia, which is also the concern of Central Government-although it is not yet a .university, but a deemed university-has also come into print. Recently, we had the case of the North Eastern University in regard to which Madam Minister, I think, finding it difficult to persuade anybody as Vice-Chancellor... to go there because the Vice-Chancellor was stabbed or murdered.

SHRIMATI SHEILA KAUL: But a Vice-Chancellor is there now.

SHRI SYED SHAHABUDDIN: Well, I hope he lives

Madam, what is happening in the universities? As far as I can see, the curriculum is such or the teaching level has gone down to such an extent that the output, the youth of the country who enter the university, come out in a form that they are totally unemployable, a vast majority of them at least are unemployable. They are not good for anything. They have been cast into a mould, a mentality, they cannot find fulfilment of the aspirations that they have developed. The country cannot use this youthful talent. Something is wrong somewhere. There is maladministration. The colleges which have sprung up all over the country like mushrooms have become teaching shops. Sometimes, 1rt fact, when I visit some of the colleges, I have been really wondering, what sort of teaching could take place in such colleges and institutions, whether you look at them from the point of view of facilities or the teachers. Most of these colleges are run by active or retired politicians. I have no compunctions in consessing this. It has become a political game to satisfy the local aspirations, to give the people a toy to play with and to be able to harvest a crop in the form of votes at the next elections. research level in our universities has also gone down to such an extent that on every conceivable subject today we are in the process of establishing institutions outside the university campus. If you want somethig really important to be done, it needs to be detached from the university and a separate autonomous institution set up. The planning of the courses has hardly any relationship to our planning requirements or to the patterns of our development. The universities are so riven with factionalism among the teachers who are the main custodians of the university that, in fact, the campuses have become seats of disorder and breeding grounds of indiscipling and one should not be surprised if they have become a fishing ground for some of our frustrated politicians. The Government unfortunately uses the universities as an instrument of patronage. The Government has the upper hand. It provides the finances. No university in our country can run on its own. Government always has the upper hand. One does not mind this. One who pays the piper play the tune, but on the one hand we mouth the slogan of university autonomy and on the other every single appointment at least in my State of Bihar-which perhaps may not be a proper example for the entire country, but I do not imagine that the conditions are very different from one State to the

other—is done actually at the political level and the Vice-Chancelor is told. and the Selection Committees are told to ditto it or to rubber-stamp it in a particular manher. The university autonomy has, therefore, no meaning. It has evaporated into thin air, into the space above. It is, therefore, not surprising that the university education, as I said, is in a bad shape. Now we have the campuses which are ruled by a group of studies, leaders who manage to stay on in the university. I do not know why universities do not have regulations that no single individual, as a student, can stay on the campus for more than a maximum number of years. Why must he be permitted to flit from one course to. another which is totally unrelated to his present career programme? They have the patronage of the politicians. They have the Ministers behind them. They get all the money to run the elections and they manage to get intothe students' union They really run it like a dadagiri like a kingdom of . their own. Some of them even parade as research scholars. This mut not be permitted.

The other trend that I would like to draw the attention of the hon. Minister to is the elitist trend in our university. Why is it that there is such a high differential in the per capita grant to the Central Universities and to the other universities in the country? The purpose of the Central University was: In pursuance of the constitutional obligation of the Central Government to standardise the university education, to set up models, to fix standards so that the rest of the country could follow. That was one of the purposes. Standardisation of university education... maintenance of the standards of university education is in the Central' List and one of the instruments. .

DR. MALCOLM S. ADISESHIAH (Nominated): If I may interrupt, there is a very important distinction between "standards" and "standardisation" in English language. In fact, "standardisation" would be the opposite of "standards".

SHRI SYED SHAHABUDDIN: 1 At he your point. I am sorry, what I lineant was the maintenance of standards of university education. That is in the Central List and the idea of restablishing Central universities was that these universitie would set up standards which would be available for the rest of the country to emulate. But, incidentally, our Central universities are in such a bad shape and, on the other hand, the grants system has developed a style of its own, an irrational style, which has led to deprivation of a vast majority of our universities and to the enrichment, to the elitisation of a very small number of our universities. Here we have got the Jawaharlal Nehru University in which you have 1500 students taught, I do not know what, by 500 teachers. It must be one of the finest teacherstudent ratios in the world—1:3. 3000 karamthey are serviced by charis—i.e. two karamcharis to each student. Not even in the IAS Trainring School does an IAS probationer have two karamcharis to serve. This is an elitist model. This model cannot be followed for the rest of the country. Therefore, university education has in a sense, to this mess. You are starving the rest of the universities, starving the rest of the campuses and the elite are picking up some institutions so that the future rulers of this country, their progeny, could be trained. I do not know whether they would succeled, but this seems to be the strategy of the elite.

Recently the Government have appointed a Committee to look into the working of the Central universities. I think it is an excellent step. wish that the scope of this Committee should have been broadened to include in general the working of our urriversities. What has happened is that ever since Independence, we have had several commissions on education. Now when you have a commission to look into all levels of education from the primary upto the university level, I do not think they can really go into depth as far as a particular level of

education is concerned. I would like this Corumittee to have a mandate to go into the overall working of our universities, to fix some sort of spatial criteria for the establishment of colleges and universities, not out of political considerations but only to meet the demands of our society and our development and to produce the personnel that we need for our progress in technology. I would leave this suggestion with the hon. Minister and I would like to come to another thing.

(Amdt.) Bill, 1982

university, including Alma mater, the Patna University, wants to be a Central University. I can understand why. Because, as I said about the grants system that we have developed, some are treated as 'apne bachche' while o her are treated as "sautele bachche". So everybody wants to be categorised as "apne bachche". This is precisely what is happening. I would like to remind the hon. Minister of the suggestion made by one of her very distinguished predecessors of revered memory, Mr. M. C. Chagla, that India is a vast country and therefore we ought have at least one model university maintained by the Centre in each major State. I think this is a suggestion which is worthy of being considered when we find that our universities are in a mess.

With these words, I support this Bill which I hope will not interfere with the overall autonomy of the universities and yet will inject a certain degree of financial responsibility and administrative propriety in the working of our universities. you.

ALVA SHRIMATI MARGARET (Karnataka): Madam, Vice-Chairman, I rise to support this Bill which is really a very non-controversial one, as has already been said, and which seeks to implement the recommendations of the Committee on Subordinate Legislation as well as the Public Accounts Committee and to make provision for the establishment of cer tain important aspects and of the running of the campus of the North-Eastern Hill University. While I

speak on this Bill, there are a few aspects of university education itself which I would like to touch upon. . Because, there is somehow a feeling that we have to multiply the elitist universities in the country and believe that by creating these extremely-shall I say-western-oriented centres of teaching we are creating a new cadre to help the country move forward. But I believe our entire planning as far as higher education is concerned has all along been lopsided because in a developing country like this the emphasis all along, right fromIndependence, should have been on recasting the existing pattern of education. After all, we inherited a pattern of educa-Tion from the British and the aims of British education were really to create an elite class to keep the Empire Their aim was to create a going. cadre of administrators, a few people, trained specially, to keep the Empire running as they wanted. But, after freedom, somehow we have continued of elitist schools, of this pattern special public schools and now special universities and have somehow lost track of what we were aimbuild-a classless socialisting to oriented society-with the result that even today we tend to classify children by the schools they go to, the universities they go to, and those who get the best of them somehow get the best share of what the country has to offer. I also believe that our universities, more particularly these elitist universities, are tending train people who find them fit better into western society, into the western higher educational institutions rather than contribute to changing the situation at home. I would therefore plead even at this stage that while we are talking about improvement-I do not want to go into the controversy of standards and standardisation which is more for technical experts here-that while I do agree that we do need to maintain certain standard; in the county, I do believe also that we need to rethink basically of what we are aiming at

through our higher educational institutions. I would say, for instance, that there are many fields where our trained people do not go any more and while there is a great need for them to go into these fields, they are not available where they are wanted. We don't somehow seem to relate the training of our young people to respond to the needs of our society. While we should have emphasised very very much more on agricultural universities, unfortunately there are very few agricultural universities really located on the rural side. all go into airconditioned institutions, into very modern buildings to learn about agriculture and rural development and after they have got their degrees they find they are not at home in the rural side, in the countryside where they are supposed to relate what they had learnt with the result that we are really training our people in a very artificial atmosphere from which they cannot relate what they had learnt and which actually makes them strangers to the atmosphere in which they are supposed to work. There has been a lot of criticism, a lot of talk, that standards are coming down. That is because we believe that every student has got to go into the university, has got to go out with a document that he or she has got a degree. But what is this degree really worth in the country today? It is easier for one who has a diploma from an institute of technical training to get a job than for somebody who comes out with a B.A. Pass degree. There are no jobs for such people and yet we go on multiplying these institutions for studies and liberal arts while the need of the country today is for technical personnel, for people trained really to help with the whole process of economic development,

While I do not want to take more time, Madam, I would just plead that while we do maintain certain institutions which are required to help with training in very specialised fields of higher learning, still we should try,

[Shrimati Margaret Alva]

even at this stage-as Mr. Shahabuddin has said-to make these universities in all our States more relevant and more related to local requirements rather than think pure-5 P.M. ly in terms of training people who will ultimately go abroad, go somewhere in the name of getting higher degrees and then have nothing to do when they come back and so become part of the whole process of brain-drain, that they go somewhere and help to build another country rather than be at home in the atmosphere to which they belong. Thank you.

श्री लाडली मोहन निगम (मध्य प्रदेश) : मोहतरिमा, वैसे देखने में यह जो मंत्राणी जी संशोधन विधेयक लाई हैं, वड़ा शाकाहारी लगता है, लेकिन गहराई से इसका अध्ययन करें तो पता चलेगा कि यह कितना घातक रूप ले लेगा। ग्रव्वल तो मैं यह मान कर चलता हं कि शिक्षा ऐसी चीज है, जो असीम होनी चाहिये, उसपर कोई बन्धन ग्रौर सीमाएं नहीं होनी चाहिएं । जब मस्तिष्क पर बन्धन होगा तो उसका विकास नहीं होगा, चग्हे शरीर का कितना विकास हो जाये। मुझे ऐसा लगता है कि इस विधेयक के जरिये हिन्द्स्तान के मस्तिष्क को बांधने की कोशिश की जा रही है। ग्रापके इरादे चाहे कितने नेक हों—**-**मैं उन पर शक नहीं करता, न मझे ग्रधिकार है..-जो मेरी शंका है वह मैं श्राप की खिदमत में रख रहा हूं। ग्रभी तक तो शिक्षा की चोजों पर बहस करते थे, विश्वविद्यालयों की स्वायतत्ता पर सो वहस हो ही रही है जब कि उनको पूर्ण स्वायतत्ता होनी चाहिये, श्राज वह क्या पढायेंगे, इन चीजों पर भी बहस होगी तो मैं समझता हूं कि यह श्रच्छी चीज नहीं है । यह सही बात है कि राजनीति से किसी चीज

श्रलग नहीं किया जा सकता, लेकिन ग्रन्छी राजनोति के लिये भी जरूरी है कि ग्रन्छ। मस्तिष्क बने ग्रीर उसके लिये ही ये पाठशालाय हैं। हिन्द्रस्तान के विश्वविद्यालय विश्व के दूसरे विश्व-विद्यालयों की तुलना में प्राथमिक पाठ-शालायें हैं। न इधर का ज्ञान रह पाता है, न बहुत ज्यत्दा परिष्कृत, जिसको सोफिस्टिकेटेड टेक्नीकल एज्केशन, स्पे-शलाइज्ड एज्केशन कहते है, उस की ही व्यवस्था हो पाती है। मैं मिसाल देना चाहता हूं । हमारा विश्वविद्यालय अनुदान ग्रायोग है, जो इस बात की कोशिश करता है कि इन विश्वविद्यालयों में कुछ नया शोध हो, जो सामाजिक चीजों से जुड़े। धगर कोई विभाग उसके ऊपर वड़ी मेहनत कर कोई प्रोजेक्ट पेपर तैयार करता है तो वह कही न कहीं कुंठाग्रस्त, दिकथानुसी दिमाग के पास फंस जाता है जो म्राज भी विश्वविद्यालयों को साम्राज्यवादी तरीकों से श्रीर उसी ब्रिटिश परम्परा से चला रहे हैं। कोई नई प्रतिभा होती है तो उसके मन मं नया शोध करने की ललक होती है। वह भी हार जाती है जब उसको विकास का मौका नहीं मिलता । किसी ने कुछ कर भी लिया तो ऊपर जा कर नौकरणाही की लालफीताशाही में पड़ जाता है। यह सवाल नहीं है कि उसके लिये पैसा नही है । युनिवर्सिटी ग्रान्ट्स कमीशन, जिसे विश्वविद्यालय अनुदान श्रायोग कहते हैं, उसके पास पैसा है, वह पैसा देना चाहता है, लेकिन कहीं न कही स्वायतत्ता पर बन्धन लगाये हुए हैं, जिससे कि अपेक्षित विकास नहीं हो पात। । मैं एक मिसाल देना चाहता हूं । प्रधान मंत्री जी ने एक तरह का एलान किया कि विदेश में जो हिन्दुस्तानी दिमाग है, जो वहां जाकर नाम कमा रहा है, देश की खिदमत की प्रेरणा लेकर वापस देश में श्राए। मैं श्राप को दो उदाहरण

242

देना चाइता हूं। परसों-नरसों के अखबार में छपी है । बनारस विश्वविद्यालय केन्द्रीय विश्वविद्यालय है । एक डाक्टर हैं, वहां--डा॰ हरीश चन्द्र । उपसंभाध्यक्ष महोदय, कितनी वड़ी बात है कि वही डा० हरीण चन्द्र, जिनकी डिग्रियां तीन-चार लाइन में लिखी जा सकती हैं, मैं पढ़ नहीं सकता, मेरे पास एक चिट्ठी है, जो उन्होंने वहां के वाइस-चांसलर फ्रींर राष्ट्रपति जी को जिखी हैं । उसका मजरून यह है कि इसी विश्वविद्यालय से उन्होंने बी०एस०सी० ग्राँर एम०एस०सी० की परीक्षाएं नम्बर एक पर पास कीं, फिर मेघनाथ शाहा इन्स्टीट्युट में शोध प्रबन्ध प्रस्तुत करले डाक्टरेट हासिल की । उन्होंने इतना अच्छा शोध किया कि बाहर के लोगों ने, अमरीकी विश्वविद्यालयों ने उन्हें बलाया, दो-तीन वर्ष काम किया, उसके बाद उसी विश्वविद्यालय में पढ़ा चुके हैं, उसके बाद 12-14 वर्ष तक पश्चिमी जर्मनी में तीन विश्वविद्यालयों में बराबर पढ़ाते रहे, पढ़ाते ही नहीं रहे बल्कि उनका उन लोगों ने सम्मान किया । जब प्रधान मंत्री जी की अपील निकली तो उसके मन में राष्ट्रीयता जागी, उसने कहा कि अपने देश की क्षेत्र करने जाऊगां । ग्रौर एक दरख्वास्त दी । ग्राते ही उस को ग्राप के यहां का एक वैज्ञानिक पूल है उस में 800 रुपया प्रति माह मिल जायगा इसका फैसला हो गया। उस ने कहा कि मैं यहां बेकारी का भत्ता लेने के लिये नहीं स्राया हूं। मैं तो यहां क्रा कर कुछ करना चाहता हूं क्रीरमतें पिछले 15 वर्षों में इतना कमा लिया है कि अपने बीबी बच्चों को एक साधा-रण हिन्दुस्तानी से ज्यादा अच्छी तरह से रख सकता हूं। मैं ने जो इतना ज्ञान ग्रजित किया है वह मैं यहां देना चाहता हूं, यहां के उपयोग में उसको लाना चाहता हुं। लेकिन इससे बड़ी विडंबना ग्रौर क्या होगी कि दो वर्षी से वह ग्रादमी यहां लटक रहा है। उस विश्वविद्यालय में उसने कहा कि ग्रीर कुछ नहीं मिलता तो मुझे आप लेक्चररशिप तो दे ही सकते हैं ग्रीर उस का जब इंटरच्यु हुन्ना तो माननीय मंत्रीजी द्वाप को यह जानकर ताज्जब होगा कि वे लोग कहते हैं कि तुम इसके काबिल नहीं हो। तब उसने मजबूर हो कर अपनी डिप्रियां वापम ले लीं, कहा कि ग्रव इनका कोई उपयोग नहीं है, इसका कोई मतलब नहीं है। जिस विष्वविद्यालय से मैं ने यह डिग्नियां हासिल की है अगर उसमें ही पढ़ाने के काबिल मैं नहीं हूं तो वह मुझे वापस देदो और माज वह यहां से जा रहे हैं।

मैं एक दूसरा उदहारण भी देना चाहता हूं। यहां का एक नीअवान जो म्राज जिंदा में है उसने हुधि के क्षेत्र में काफी ग्रच्छा काम किया है। उस ने जब यह सुना वह स्राया स्रीरसाल भर तक भटका। तीन वार वह भारत ग्राया ग्रौर उसने कहा कि मुझे कुछ करना है सो मैं ग्रपना ज्ञान यहां के लोगों को दूंगा श्रीर द्याज उसने जिन मंगीनों ईजाद की है एग्रीकल्चर इंजीनियरिंग में उनके पेटेंट हो रहे हैं ग्रार हालत यह है कि उसने मुझ से कहा कि जो नयी मशीन मैंने ईजाद की है ग्रगर वह चल गयी तो अमरीका में जो उसका पेटेंट होगा उससे ही जो रायल्टी म्झे मिलेगी उससे ही मैं हर हफ्ते हिन्द्स्तान आ जा सकता है।

श्रीमती शीला कौल । उनका क्या नाम है ?

श्री लाडली मोहन निगम : उनका नाम है डा० प्रेम प्रकाणवर्मा ग्रौर यह दूसरे हैं डा॰ हरीश चन्द्र । यह बनारस विश्वविद्यालय के हैं। यह दोनाम तो मैंने उदाहरण के लिए दिये हैं, लेकिन मैंने जो सीधी बात कहनी है वह यह है कि अगर आप किसी तरीके से विश्व-विद्यालय की पूरी स्वायत्तता को बरकरार रख सकते हैं तो ग्रच्छा है ग्रीर जो बची कहीं स्रामूलचूल परिवर्तन है उसमें कर सकते है तो अच्छा होगा और मैं चाहुंगा कि अगर आपके पास साधन नहीं है तो कम से कम हिन्दुस्तान के जो शिक्षा क्षेत्र में विशेषज है या ऐसे जो अपने सदन में हैं आरि ऐसे दूसरे सदन मे भी होंगे उन को बिठा कर स्राप कोई कमीशन बनायें ग्रजसरेनों हिन्दुस्तान की उच्च शिक्षा पद्धित पर भ्रयनी बात कहे। इस से बड़ा दुर्भाग्य ग्रीर क्या हो सकता है कि हिन्द्स्तान की उच्च शिक्षा के संबंध में यहां एक भ्रायोग बना दुर्भाग्य से या सौभाग्य से हिन्दुरूतान के जो दूसरें राष्ट्रपति हुए, जो उस क्सीं पर बैठे, वह उस कमीणन के अध्यक्ष थे । महोदय, वह राधाकृष्णन जी थे श्रौर उन्होंने अपनी जो रिपार्ट दी इस से ज्यादा दुर्भाग्य ग्रीर क्या हो सकता है कि जो राष्ट्रपति रहा हो, वो वाइस चांसलर रहा हो, उसकी ग्रध्यक्षता में जो एक कमीशन बैठा हो ग्रीर उस कमीशन ने जो रिपोर्ट दी हो, शिक्षा में सुधार के लिए जो सिफारिश की हो भी आज तक पूरी नहीं हो पायी, उसको भी सरकार पूरी तरह से अमल में नहीं लापायी। तो मेरे कहने का मतलब यह है कि अगर ग्राप विश्व-विद्यालय की स्वायत्तता के संबंध में राज-नीति का चश्मा लगा कर काम करेंगे, तो ऐसा करने की कोशिश करेंगे में इतना ही कहसकता हं कि देश की राजनीति जो

धाज हो गयी है वह तो है ही उसके साथ ही हिन्दुस्तान की शिक्षा भी पत्तन के गर्त मे चर्ला जायगी स्रीर हमारा स्राप का हो गया लेकिन स्राने 🕹 समय तो पूरा वाली पीढ़ी को भी हम खरन कर देंगे स्रीर कोई भी कारण नहां है कि हिन्द्स्तान की ग्राने वाली पीढ़ी विसी तरह से भी भविष्य में दुनिया के ग्रार विकसित देशों के सामने खड़ी सके। एक तरफ आर्प के यहां का जो म्रायविज्ञान है उसमें जो साधारण चीजे है उनमें भी जो ज्ञान डाक्टरों को साधारण रूप से होना चाहिए वह भी नहीं होता। जैसे यह डेग् बुखार की बात है। उस का कोई हल हम अर्जितक नहीं खोज पत्यें। उस का कोई इलाज नहो है श्रीर इससे ज्यादा दुर्भाग्य हमारा ग्रीर क्या हो सकता है कि हमारे देश का प्रथम नागरिक जो है उस की यहां से इलाज के लिए विदेश में जाना पड़ता है। यह बात सही है कि हम सब उधार की रोटी खाते हैं। कर्ज में हमनें अपनी एक पीढ़ी को डुबा दिया है, लेकिन अज हम अपनी शिक्षा को भी डुवा रहे हैं। तो देश की शिक्षा को, ग्राने वाले नौजवानों की शिक्षा को ग्राप इस तरीके से अपने कामों सं, कानूनों सं गंदा करेंगे, खंदन में ले जायेगे यह बात मुझे पीड़ाजनक लगी ग्रौर इसलिए मैं ग्राप को दजाजत से बोलने के लिए खड़ा हुम्रा हं।

मैं स्राप से यह चीज कहना चाहत। हू कि एक तो लोगों का गठन अरके स्राप पता चलायें कि किस तरीके से विश्वविद्यालयों की पूर्ण स्वायत्तता को बनाया जा सकता है स्रोर उनमें स्रज-सरेनों किस तरीके से ऐसी शिक्षा की पद्धति बनायी जा सकती है ताकि एक 245 विश्वविद्यालय दूसरे विश्वविद्यालय के समकक्ष हो सके। आज जिस तरीके के विज्ञापन निकलते है उन में ग्रिधि-रहता है कि फार्म লিকা एंड दिस युनिवर्सिटी स्रोनली। दिस लखनऊ विण्वविद्यालय से, भोपाल विण्व-विद्यालय से. इंदौर विश्वविद्यालय से पढ़े हों तो यहां के लड़के अप्लाई नहीं करेगें, आपका बम्बई विश्वविद्यालय हो तो ठीक है। दिल्ली विवविद्यालय के पास कोई लडका जगह नहीं ले सकेगा।

——उधे**तभा**ःयक्ष (डा॰ (श्रोमतो) नाजमा क्र पत्रला): मैं बम्बई विश्वविद्यालय से पास नहीं हुई हूं।

ं श्री लाडली मोहन निगम : तब तो आपको बम्बई में भी जगह नहीं मिलेगी। खैर मैं कहना चाहता हूं वह यह है कि विश्वविद्यालयों में जो ग्रसमानता है, दिल्ली में ही दो विश्वविद्यालय हैं, एक विष्वविद्यालय करीब करीब डेड लाख लोगों को पढ़ाता है, उस पर ग्रीसत डेड़ सी रुपया खर्च होता है, दूसरा विश्वविद्यालयं चुनिन्द। घरामों के लोगों के लिए है, मुश्किल से दो ढाई हजार विद्यार्थी वहां पढ़ते हैं, ग्रीर उनके ऊपर रीन हजार रूपए खर्च आता है। सो यह जो ग्रसमानता है, मानसिक ग्रस-मानता है उसको दूर करने की आवश्य-कता है। एक तरफ तो हम समाजवाद की कल्पना करें लेकिन ग्राप मानसिक बराबरी भी उनको न दें। इस वास्ते मैं आपसे अवब से कहना चाहुआ हूं कि आपने इस पर दिलचस्पी दी, मैं आपसे चाहता हूं कि ग्राप यह विल वापस ले लें, इसको प्रवर समिति को भेज दें एक कमीशन बनायें, शिक्षाविद उसमें बैठें, वे सोचें कि कैंस बरानिवी साम्राज्यवादी परम्परा से हम बरी हो जायें थीर हिन्द्स्तान के विश्वविद्यालय विदेशों के विश्वविद्यालय के मकाबले में पाठशालायें न रहें, बल्कि ऐसी हों कि बाहर के विद्यार्थी यहां ज्ञान अजित करने के लिए ग्रायें, जैसे कभी नालंदा ग्रीर तक्षणिला में आते थे। जो यहां के विद्यार्थी बाहर जाते है, उनकी कोई वक्त नहीं है ग्रौर जब वे चले जाते है ग्रौर बाद में वापस ग्राते हैं तो यहां के लिए इर्रेलेवेंट हो जाते हैं, यहां के समाज के लिए ग्रीर यहां की धरती के लिए बेकार ग्रयने ग्रापको समझने हैं। ऐसी व्यवस्था करें जो देश ग्रीर धरती सं जुड़ी हुई है, जिसने समता दिमाग बंधा न हो, एक पूर्ण विकसित दिमांग हो । इस वास्ते में आपसे कहना चाहता हूं कि इस बिल को वापस मेरे पास कोई चारा लीजिए वरना नहीं है सिवाय इसके कि मैं इसका विरोध करूं।

डा भाई महावीर (मन्य प्रदेश): उपसभाव्यक्ष महोदया, इस विधेयक के बारे में जैसा मेरे कुछ मिवों ने कहा, कोई विवाद की बात दिखाई नहीं देती। श्री लाडली मोहन निगम ने उसके बारे में कुछ सन्देह जरूर व्यक्त किया है जैसा कहा गया है कि संसद् के सदस्यों की तरफ से इस बात की मांग रखी गई कि केन्द्रीय विश्वविद्यालयों की रिपोर्ट ग्रौर उनका लेखाजोखा सदन के दोनों सदनों में प्रसंतुत किया जाया करे । इसलिए मैं जहां तक इस विधेयक के सवाल है, उसके बारे में कोई ज्यादा गुंजाइण ग्रयने सामने नहीं पाता, लेकिन मैं भी इस मौकें का फायदा उठाकर कुछ बालों

[डा० भाई महावीर]

की ग्रोर मंत्री जी का ध्यान ग्राकृष्ट करन। च.हता हूं जो मैं समझता हूं कि उनके ध्यान में ग्रगर नहीं लाई गई तो वदिकस्मती है, श्रीर अगर लये जाने के बाद भी उनकी तरफ नहां दिया जा सकता तो उसमे वड़ी बदिकस्मितो है।

मंत्री जी को शायद यह विदित होगा कि दिल्ली विश्वविद्यालय जहां हम लोग बैठे हुए हैं, इसी दिल्ली का विश्वविद्यालयं अनेक प्रकार के संकटों से गुजर रहा है। इस समय 26 कर्म-चारी, एक या दो अध्यापक और कुछ छ। व जेलां में हैं। कर्मचारियों की हड़ताल 20 सितम्बर से चल रही है ग्रीर जो ऋध्यापक संघ है, डी०यू० टी० ए० उसकी कार्यकारणी ने भी फैसला किया है कि 15 अक्तूबर से यहां के अव्यापक भी इ.-तःल करें। यह फैसला उनकी श्रम सभा में पुष्ट होना है, संभावना है कि उसमें भी पुष्ट हो जायें, श्रीर 15 तारीख के बाद दिल्ली यूनिवर्सिटी के सारे कालेज वन्द हो जायें। कर्मचारियो की मांगे क्या हैं, कर्मचारी क्या चाहते हैं, वह कितना ठीक है, कितना गलत है, यह व्यारा मैं यहां नहीं देना चाहता हूं, न देने की जहरत है, लेकिन मैं जो बात कहना चाहता हूं वह यह है कि मंती जी का यह फर्ज है कि इन सब सवालों की ग्रोर जो दिल्ली युनिवर्सिटी के अन्दर हो रहे हैं, ध्यान श्रार उनको मुलझाने की कोशिश करें। मैं यह सिर्फ यां ही नहीं कह रहा हूं कि उनको फुर्सत है या नहीं, मेरा कहने का मतलब यह है कि उनको भी श्रवने काम का बंटवारा इस तरह में करना होगा कि वह महत्वपूर्ण विषय पर पहले ध्यान दे सकें, श्रीर जिनका महत्व अपेक्षाकृत कम है उनको पीछे रख सकें।

मुझे तब बड़ा ग्राष्ट्यर्थ हुग्रा जब मेरे एक सह्योगी ने मुझ से अ। ग्रह किया कि मैं बच्चे के दाखिले के लिए मंत्रीजी से सिकारिश करूं। केन्द्रीय स्कूल में बच्चे के दाखिले के लिए अगर मंत्री जी को फैसलाकरनापड़ता है तो मैं सेच सकता हूं कि कोई भी माननीय सदस्य **ब्रमुमान लगा सकता कि मंत्री जी का** समय किन बातों के लिए खर्च किया जा रहा है ग्रीर किन बातों से उनकी श्रपना ध्यान हटाना पड़ता है । स्राज की स्थिति यह है कि दिल्ली के ग्रंदर ही नहीं केन्द्रीय विश्वविद्यालयों में ग्राम-तौर पर स्थिति संतोभजनक नहीं मानी जा सकती। दिल्ली विश्वविद्यालयों में पिछले दिनों में छात्र संघ के चुनाव हए। ये चुनाव हमने विद्यार्थियों को लोकसंत्र की शिक्षा देने के लिए दिये हैं या उनमें किसी तरह अपने असिपास क कामों में, चुनाव की पद्धति में रुचि लेकर उनको प्रशिक्षण मिले इस वास्ते वनाते है। जिस लिये भी वनाए हीं ग्राज उन चुन।वों कास्त्ररूप क्या हो गया है यह मंत्री जी से छिपा नहीं होगः। जो राजनीतिक चुनावों में बुराईयां हैं वह तो हैं ही उनसे भी कुछ प्रागे जा कर कदम-कदम पर छ्रा, निकाल रहे हैं, जहां छुरेबाजी, ण्हितील, गोलीबाजी, हो, गुंडागर्दी दादागिरी का दौर शुरू हो जाता है, तो मन में अला है कि क्या यही शिक्षा दने के लिए हम चुनाव की व्यवस्था करते है। कितना रूपया ्स पर खर्च होता है। यह कहा जामकता है कि^ल पालिटिकल पार्टियां इसमें मैं यह नहीं कहुंगा कि किसी का दोष है, हम भी दोषी क्या सरकारी सत्ताल्ड दल इस बात की कभी चिंता करेगा कि वह कम से कम एकः

ऐसा स्तर रखें, ग्रपने सामने जिसको देख कर सब लोगों को यह नजर आए कि यह किसी छोटे तात्कालिक राजनीतिक लाभ के लिये हमेशा के वास्तें कोई ऐसा कडुवा ग्रौर ऐसा विपैला वीज नहीं बोयेंगे जो ग्राने वाले दिनों में हमें तकलीफ देता रहे । मुझे डर है कि ऐसा नही हो रहा है। हालत यह है कि म्रापके दल ने छात्रों और युवाओं के काम को संभालने के लिये ग्रौर बढ़ाने के लिये जिन लोगों को नियुक्त किया उनके हाथों से ये सारी बुराइयां पनप रहीं हैं। दुर्भाग्य यह है कि उसके बारे में मुझे इतनी जानकारी है कि मैं मंत्री जी को बता <u>सकता है ले</u>कित उसके ब्यौरे में जाने की जरूरत नहीं है । अगर आप चुनाव कराते हैं तो चुनाव परिणाम कुछ भी हों श्रापको इसको स्वीकार करना चाहिये। अगर राजनीतिक दल भी उसमें आते है, तो आप सब दलों को बुलवा कर अगर इस तरह का समझौता या करार करा सकें तो अच्छा है । ग्रगर नहीं होता है, नो जो भी परिणाम हों, होने दीजिए। क्यों सत्तारूढ़ दल इस बात की कोशिश करें। अपने पद का, अपनी सत्ता का या भ्रपने साधनों का इस्तेमाल करके छात्र संघों के चुनावों के अन्दर अभीष्ठ परिणाम प्राप्त किये जायें । एक तो यह पहलू है ग्रीर दूसरा पहलू यह है कि कर्मचारियों की जो मांगें हैं, उन मांगों की नौबत क्यों ग्राई ? यह हड़ताल इतने दिनों से क्यों चल रही है ? यहां के उपकुलपति से मेरी बातचीत हुई । मैंने उनसे भी पूछा यह सब क्या है। उन्होंने भी कठिनाइयां वताई, वे कठिनाइयां मुझे उस मुद्दे पर लातीं हैं, जो मैं श्राज मंत्री जी के सामने खासतौर पर पेश करना चाहता हूं। जहां युनीवर्सिटी का सवाल है, जहां तक मेरा सवाल है, एक्जीक्यूटिव का सवाल है, उन्होंने कहा है कि हमने इन सारे

प्रश्नों को उठा कर जो राय हमको ठीक मालूम होती है, जो हमको सही लगती है, वह हमने ली हैं और उनको लेकर हम यु॰ जी॰ सी॰ के सामने पहुंचे हैं। यहां के वाइस चांसलर ने कहा कि ग्रावास की सुविधा, हाऊसिंग की फैलिलिटी की वह मांग कर रहे हैं। इस बारे में वाइस चांसलर महोदय ने बताया कि चार करोड की कोई स्कीम वन रही है। इस स्कीम के लिये उन्होंने कहा कि मेरी यू॰जी॰सी॰ से बात हुई है। वह कहते है कि इस बारे में प्रधान मंत्री तक से भी वात हो चुकी है। लेकिन इस सब के बाद जो उन्होंने कहा वह यह है कि इसका परिणाम निकलने वाला है। थोड़े दिनों में हम घोषणा कर सकेंगे। लेकिन कोई परिणाम श्रभी तक नहीं निकला। श्रौर ऐसी घोषणा करने के बाद ग्राज वह यह सोचने के लिये मजबूर हैं कि क्या हमने गलती की । जो मुझे आश्वासन दिये गये थे, उनको मैंने ग्रागे कह दिया ग्रौर उनके बारे में लोगों को स्राशाएं बांधने का मौका दिया । प्रोमोशनल एवेन्यूज की वात है कर्मचारियों की । वह कहते हैं कि आई०ग्राई०टी का जो पैटर्न है उसी की तरह का हमारा भी होना चाहिये।

हमें जिन्दगी में एक दो पदौन्नतियां जरूर मिल सकेंगी और यह करता संभव है। यह हुन्ना बड़ा सवाल। लेकिन वाइस-चांसलर यह कहें कि सितम्बर तक इस बात का फैसला हो जाएगा, इसकी घोषणा हो जाएगी, लेकिन फिर भी सितम्बर तक वे इसकी घोषणा नहीं कर पाए। किन वजहों से यह हो रहा है, क्यो वे अपने वायदे पूरे नही कर पा रहे है, इसको देखने की जरूरत है। इसमें केवल उनका ही दोष है, ऐसा नहीं हो सकता है। इसको सावित करने के वास्ते मैं एक और उदाहरण मंत्री जी की सेवा में प्रस्तुत

[इा० भाई महावीर]

251

करना चाहता हं। दिल्ली में दिल्ली प्रशासन एक कालेज चलाता है। इस कालेज की जो प्रशासनिक समिति है, उस प्रशा-सनिक समिति में नियुक्ति प्रशासन की त्तरफ से की जाती है। वहां पर किस तरह के लोगों की नियुक्ति करते है, किस तरह के काम की उनसे अपेक्षा की जाती है, इसका एक उदाहरण मैं स्रापके सामने रखना चाहता हं। मेरे पास एक सूची है, जो समाचार-पत्नों से निकली है। पच्चीस लोगों के नाम इस सूची मे हैं, जिन्हें प्रशासनिक समिति में मनोनीत किया गया है। इन्होंने कालेज के कभी दर्शन नहीं किये। लेकिन कालेज की गर्वानग बाडी में बैठ फरके कालेज के प्रिंसियल भीर श्रध्यापकों का भविष्य निश्चित करने का इन्हें ग्रधिकार मिल गया है। इस गवरिंग बाडी में तीन हायर सेकेन्डरी पास है, भ्राठ मैट्कि पास हैं, दो नवीं पास है भ्रौर तीन श्राठवीं पास हैं श्रौर एक प्राइमरी पास हैं। एक साहव ऐसे भी है जिनकी योग्यता साक्षर मात्र है, वे लिट्ट मात्र है ग्रौर ज्यादा कुछ नही हैं। ये साहब कालेज की प्रबन्ध समिति के ग्रध्यक्ष है। एक प्रश्न पैदा हम्रा कि उस कालेज के प्रिसिपल को एक्सटेंशन दिया जाय या न दिया जाये । इसका फैसला पिछले दिनों में झगड़े का विषय बना। यह विषय प्रशा-सकीय समिति के पास गया । यह तो एक छोटी सी बात है । बड़ी बात यह है कि जब किसी कालेज के प्रिसिपल अवकाश प्राप्त करने की अवधि में आए, रिटायर होने ग्राए तो पहले तो होता था कि सन् 1973-74 तक उनको एक्सटेशन दिया जाता था। सन् 1973-74 के बाद एक्सटेंशन नहीं मिला, यह कहा गया कि पुनर्नियुक्ति होगी, रिइम्पला-यमेंट होगा । लेकिन रिइम्प्लायमेंट कौन करेगा ? गवनिंग बाडी इसका फैसला करेगी। नियम यह था कि गवर्निग बाडी

जिस प्रिसिपल को पूर्नान्यक्त करने का फैसला करे वह फैसला वाइस-चांसलर की -रजामंदी से ही होगा। इस प्रकार से इस मामले में भी यह फैसला होना था। लेकिन इसमें एक लैक्ना था, कमी थी। श्रगर पूर्नानयुक्ति देनी है, उनका रिडम्प्ला-यमेंट करना है, तो वाइस-चांसलर की एसेन्ट चाहिये । लेकिन ग्रगर गवनिंग बाडी के चेयरमन रिपयुज करते हैं. इन्कार करते है तो वाइस-चांसलर को पूछने को जरूरत नही है। इन्होंने कहा कि इनको एक्सटेंशन नहीं दिया जायेगा। पहली बार युनिवर्सिटी के सामने सवाल ग्राया । ग्रामतौर पर ऐसे मामले कंवेंशन के तौर पर हो जाते हैं। प्रिंसिपल की एसोसिएशन ने, टीचर्स ने, डूटा ने ग्रौर भ्रन्य सब ने कहा कि भ्राप इसमें कुछ रुचि लीजिये ग्रांर गर्वानग बाडी को ठीक मशविरा दीजिये। परिणाम यह हुम्रा कि युनिवर्सिटी ने म्रांडिनेन्स जारी किया । लेकिन उस कार्डिनेन्स को लाग् नहीं किया गया । किसके कारण इसको लागु नहीं किया, यह सभी जानते हैं। विजिटर की स्रोर से ऋर्डिनेन्स को स्टे कर दिया गया । मैं मंत्री जी से कहना चाहता हूं कि विजिटर का मतलव है इनका मंत्रालय ग्रौर स्वयं ये । ग्रगर एज्केशन मिनिस्ट्री युनिवर्सिटी के फैसले पर स्टे करती है तो इसका मतलब यह है कि ग्राप युनिविसिटी की ग्राटोनौमी का मजाक बना रहे हैं ग्रौर उसमें राजनीति ला रहे हैं। इतना ही नहीं, यह ग्रार्डि-नेन्स फिर ई सी ० के सामने गया तो उन्होंने इसको कन्फर्म किया । उसके बाद भी विजिटर ने इसको रद्द कर दिया, जिसका परिणाम यह निकला कि युनिवर्सिटी की ग्राटोनीमी एक तमाशा बन कर रह गई । गवनिंग बाडी ने पोलीटिकली

मोटीवट होकर फैसला किया ग्रीर ग्रपने फैसले को कायम रखा । यह सब केन्द्रीय 🖢 सरकार की ग्रोर से हुग्रा। एक ग्रौर कालेज है।

253

उप स्माध्यक्ष (डा॰ (श्रीमतो) नाजमा हेपतुल्ला) : ग्राप खत्म करें । दूसरे स्पीकर्स भी हैं।

डा अ भाई महाबीर : ग्राप मुझे दो मिनट श्रौर दीजिये । मेरा ख्याल कि इसमें इतने ज्यादा स्पीकर्स नहीं होंगे ।

उपनमासम्बद्ध (डा॰ (श्रीमती) नाजमा हेप्रतृत्वा) : ग्रापके भाषण से उन्हें इंसपिरेशन मिलेगी ।

डा॰ भाई महाबीर: एक कालेज में महोदया, री-इम्प्लायमेन्ट के लिये प्रिसिपल का फैसला हो गया । वाइस-चांसलर ने उसको कन्फर्म कर दिया , लेकिन जब मिनिट्स को कन्फर्म करने की नौबत म्राई तो तब जब गर्वनिग बाडी बदल गई ग्रौर जो नया चेयरमैन ग्राया उन्होने मिनिट्स को कन्फर्म करने से इन्कार कर दिया । जिसका नतीजा यह हुआ कि प्रिंसिपल को हटाकर वाइस-प्रिंसिपल को प्रोमोट किया गया । वहां प्रिमिपल ग्रौर वाइस-प्रिसिपल में हाथा-पाई भी हुई ग्रौर दोनों ने जाकर पुलिस में केस फाइल किया फिजिकल ग्रसाल्ट का । क्या हम यह कालेज बना रहें हैं, युनिवर्सिटी हम बना रहे हैं? एक कालेज के वाइस-प्रिंसियल जो कि सीनियर मोस्ट हैं, उसको सलेक्ट कमेटी ने, उसके ग्रप्वा-इन्टमेंट का सवाल था, सलेक्ट कमेटी ने चन लिया लेकिन गर्वानग बाडी ने उसको रद्द कर दिया। क्यों ? क्योंकि रूलिंग पार्टी के लोकल सेल के वे कन्वीनर हैं, उनको लगा कि यह व्यक्ति उनके राज-नीतिक विचारों से मेल नहीं खाता, इस वास्ते सब परम्पराग्रों ग्रौर कन्वेंशंस को तोड़कर वहां पर उन्होंने इस तरह का

फैसला किया जिसका कि कोई ग्रौचित्य नहीं है। मैं इसलिए मंत्री जी के ध्यान में यह बात लाना चाहता हूं कि श्रगर भ्राप इस तरह से चलायेंगे तो यहां पर लोकतन्त्र है श्रौर लोकतन्त्र में कभी कोई पार्टी स्रायेगी, कभी कोई पार्टी भ्रायेगी, इसलिये कम से कम युनिवर्सिटीज ग्रौर कालेजों को राजनीति का ग्रखाड़ा बनने से ग्राप ग्रभी से रोकिये। यदि भ्राप रोक सकें तो बड़ा पुण्य का ग्राप काम करेंगी ग्रौर ग्राने वाली पीढ़ियों के वास्ते एक ग्रच्छा उदाहरण पेश करके चली अधिंगी

म्राखिरी बात मैं बनारस यूनि-वर्सिटी के बारे में कहना चाहता हूं। वहां भी बहुत विवाद रहा, जैसा कि मेरे मित्र ने कहा । लेकिन ग्राज जो वहां की स्थिति है ग्रीर जो गर्जेन्द्र गडकर कमेटी ने रिपोर्ट दी थी, उसके सुझावों के ऊपर कोई स्रमल नहीं हसा। एडहाक तरीके से वहां पर नियक्तियां अभी भी हो रहीं है। यहां तक कि वहां चार बड़े कालेजों है, जिनके भ्रन्दर 10 हजार के करीब विद्यार्थी हैं । डी॰ए॰वी॰ कालेज, महिला महा-विद्यालय, वसंत कन्या महा विद्यालय । वसंत कन्या महा विद्यालय इसके दो हिस्से हैं, इन सब को केन्द्रीय सरकार ग्रान्ट नहीं देती ग्रौर स्टेट इस वास्ते नहीं देती क्योंकि यह बनारस युनिवर्सिटी केन्द्रीय है ग्रौर बनारस यूनिवर्सिटी के पास पैसा नहीं है, जो वह इन को दे सके। इस वास्ते इन विद्यालयों को कठिनाई है ग्रौर परेशानियां है । मैं चाहता हूं कि मंत्री जी इस सब चीजें की ग्रोर ध्यान दें भ्रौर कोशिश करें कि राजनीतिक दल-दल से इन विश्वविद्यालयों को उठाया जाये श्रीर कम से कम केन्द्रीय सरकार "मनसा-वाचा-कर्मणा" सव प्रकार से विश्वविद्यालयों की स्वायत्तता का ग्रादर करे ग्रीर उसमें राजनैतिक होड से किसी

[डा० भाई महावोर] तरह की दखलन्दाजी न करे, इसी में देश का हित होगा।

Central Universities

DR. SARUP SINGH (Haryana): Madam Vice-Chairman, I am going to be very brief because I am going to speak on the Bill. Frankly, I feel a little puzzled. I do not know why the hon. Minister thought it fit to bring such a legislation before us. I wonder wheher many of you people know that the Delhi University ordinances deal with the following: admission of students, courses of studies to be laid down for degree3 and so on, fees to be charged, conduct of examinations, emoluments and terms and conditions of service of teachers and so on. Now, I frankly do not understand why all these matters should be brought to Parliament. Obviously, it seems to me that we have a lot of time to waste even on these things. You have every right to ask for report, annual report, look into the finance, look at the accounts, the audit report and so on. This I would regard as legitimate. But when you come to academic matters like this, if you want them to be put on the Table of the House for discussion, rejection, acceptance or whatever. I am afraid, Madam Minister, you are entering a very dangerous ground. Everybody in this House says 'keep education away from politics'. I must confess, not many people mean what they say. I wish they meant what they said. You are now opening the doors, the floodgates. I am not, for a single saying that Members of moment, Parliament are not wiser than other people. But surely there are speciapeople in the lists and technical various fields of activity; they should be trusted. I am not, for a single moment, saying that they do not make mistakes. They make mistakes. you have the right to correct them. Dr. Bhai Mahavir would not mind my saying that what the President India did in rejecting certain Ordinances passed by the Delhi University

was correct. If anybody had consulted me I would have said that it was a correct decision. It so happens that somebody's job is involved and loses the job. But after all, there are certain ways of functioning. And if Delhi University makes a mistake, the Ministry of Education can always correct it. Our rule says that no statute will come into operation unless it has been approved by the Visitor, which means the President of India, which ultimately means the Ministry of Education. So, we commit mistakes and you can correct them. In the case of Ordinances also final ap-Ιf proval has to come from them. they do not take notice of it or do not give approval, we assume that it is approved, but then the final authority in all these matters still lies with the Government of India. Now what will happen? We will pass an Ordinance or a statute. It will go to the President because the Parliament is not in session. I presume that if it is a reasonable kind of statute he will apit, After two months prove meets. Papers have to be House placed on the Table of the House And all kinds of 'educationists' will then jump into the fray and no, this statute should not have been passed or approved, Ordinance should not have been approved and so on. In other words, for the first time you are inviting interference from the Parliament of India into ordinary academic matters. Parliament has passed the Act. Parliament has laid down guidelines for our functioning and please let function. If we make mistakes, as I said, you can always correct them. I should have also thought that after having appointed a committee, a highpowered committee to look into the problems of the Central Universities under the chairmanship of the University Grants Commission Chairman, at least you could wait for their recommendations. I do not know whether the University Grants Commission has been consulted. should have also consulted the acade257

the mic bodies in the universities, executive councils and others. They could have said something. So, please do not treat universities as you treat some of the corporations. It is true that the Public Accounts Committee said that all these matters should be placed before the Hou e but the Government has to take a decision. Everything the Members say is not automatically accepted by the Government. The Cabinet could have taken a decision and said, no, this is a dangerous precedent, we will not accept it, we will leave the universities alone. However, we will have our own machinery to see that everything is properly monitored. Now all that you are not doing.

One thing more about what Dr. Bhai Mahavir has mentioned on relationship between universities colleges. In Delhi University that is a part of the statute. Its details are part of an Ordinance. University can take a wrong decision under pressure, pressure from all kinds of groups in the university, again they can correct it. But what we do not want to happen in Delhi. I am more worried about Delhi because I know much about colleges University. Sixteen are controlled by the Delhi Adminis-Delhi Administration tration. sometimes controlled by one political party and sometimes by another. It has quite often happened in Delhi, to our misfortune, that the local Government belongs to one political party and the national government belongs to another party. We are quite in the middle. He has given the list of 16 colleges. He has also given the list of members and so on and so forth and many of them are illiterate, but then he is unhappy that they are creating difficulties there. Of course, we are lucky that most of the Members of Parliament are university products, but technically it is possible, theoretically it is possible that they are not university graduates. Your election rules do not say that only a university graduate can be a Momber of Parliament. Now you will bring all these

ma ters for discussion here and somebody will say that Delhi University must have Hindi as medium of Hindi. truction. I am not against And incidentally Hind; is the madium of ins ruction at the under-graduate level in most cases. But if you say, as of all the people Mrs. Alva said for whom I have the greatest respect and even affection, that we are "elitit"that was the expression she used, everybody described it as such, including Mr. Shahabuddin who thought it was only a technical Bill-and the lady said that they are Western-oriented centres of teaching-then would say that unfortunately what I teach is wholly Western-oriented because I lecture on William Shakespeare who naturally could not visit India, who had some interest in India but of a very casual nature. If you, ladies and gentlemen, decide tomorrow, "you have to teach this book, or that book will not suit us, or that book be removed and the following books be prescribed," do you realise what will happen to the university? Please don't think for a single moment that the universities of India are completely finished. Mr. Shahabuddin, even today some of the Indian universities' products are ou'standing. They can compete well with foreign student, and some have even gone abroad...

SHRI SYED SHAHABUDDIN: Excure me, my feeling is they are not in spite of university education.

DR. SARUP SINGH: Then is it your suggestion that we close down the universities and the talent will blossom? No, please, don't lore faith in the universities, in however dire a shape they may be today. Don't lose faith in the universities because universities are the inheritors of all your traditions and they alone can disseminate knowledge, talent and culture. It is true that they are in difficulties. I do not want to go into the reasons why we are in difficulties because if I start speaking on things, all of you will start shouting at me. I have seen that happening [Dr. Sarup Singh]

Central Universities

again and again. I know the reasons but I need not go into them. real tragedy, Madam, is-I do not blame anybody, it has been our tragedy for a long time-somehow the politician thinks he is the wisest man; he alone can take decisions; others cannot. I am lucky I am not the Vice-Chancellor of the But I am Delhi University today. still a teacher of the Delhi University. And if the ladies and gentlemen here are going to discuss every detail of what I am doing there in the name of accountability-I am not bothered about the word "autonomy"; what I am bothered about is freedom to function as an intellectual, if you don't mind the word-whom are you damaging? Not me. Luckily I am a retired man-a Professor emeritus. But whom are you damaging? are damaging the structure of these universities. Some of the Central universities are outstanding, not cause we get more money for Delhi University, Madam Minister, one of these days you should please facts to all Members of Parliament as to how much money is being spent per student in Delhi University' and how much money is being spent per student in, let us say, a university like the Kurukshetra which is Haryana, or in Chandigarh, or Jaipur. Simply because we are a Central University, we become an elitist university. The Delhi University became an elitist university because it produced outstanding men and women. There was a time when the whole country had only four or five Fellows of the Royal Society the Delhi University had three of them. They were scientist:-outstanding men-and they became the Fellows of the Royal Society because their contribution. We built a name for ourselves. All the students are coming to us. Now, unthat happily, situation is disappearing. But it does not mean that the Delhi University is finished It is still there Please,

demoralise us, which you will if you bring everything that happens in the Delhi University, including the Karamcharis Union or strike by karamcharis or by others into the discussion. These are internal matters of the university. Government should help these universities. But dont make them subjects of discussion here.

Last point and I have finished. And that is, if you start treating the universities as this Bill assumes that they shall be treated, my fear is, Madam, that you will be burting the university system so much that after a year or two, Mr. Shahabuddin will have the pleasure to see that the Central Universities are inferior to some of the non-Central universities.

If this is the aim—I hope it isn't—I am amazed at the advice that has been given to the Minister. Why was this advice given to her that these matters should come before Parliament for a discussion, for your judgment, for your decision? That should never have been done. That is all.

Now, if I can make a suggestion, isn t it possible for the Minister to wait some time? Is it possible for her, for instance, to wait till the Committee that she herself appointed to go into the problems Universities gives a report? of Central There is no hurry about this. In any case, unofficially everything comes to you and, reports and accounts officially also, the come. What about Ordinances, and Regulations? About these you could wait. There is no hurry. I am not suggesting you appoint a Universities Commission or something like that. Just wait. We can postpone this discussion. If you like you can, through a motion, go Select Committee or Joint to oſ thing. In that kind case, there should be no hurry in passing this legislation. That is my request, But, of course, it all depends on the Minister.

Thank you very much, Madam, 1 didn't give you a chance to ring the bell.

THE VICE-CHAIRMAN [DK. (SHRIMATI) NAJMA HEPTULLA]: I didn't ring it.

DR. SARUP SINGH: Unfortunately, during the last 42 years, whenever a bell rings I leave the class. So, I pay great res-

pect to the bell which my friend here doesn't even though he is my colleague in the Delhi University. Thank you very much.

THE VICE-CHAIRMAN [DR. (SHRJ-MATI) NAJMA HEPTULLA]: You took 14 minutes, yet I did not ring the Bell. Yes, Dr. Adiseshiah.

DR MALCOLM S. ADISESHIAH: Madam Vice-Chairman, I wish to offer my comments on the Bill which provides for three broad areas. One is certain documenbe presented to Parliament, tation to namely, the Statutes, Ordinances and Regulations of seven Central Universities to be placed before Parliament for a period of 30 days, the annual reports which will be placed before Parliament for five Central Universities and the audited accounts and reports of four Central Universities to be placed by the Union Government before Parliament. The second group is with regard to the coverage of the North-East Hill University and the third is with regard to the Rectorship of that University

Now I would like to say, first of all, that my general reaction to this Bill and the enormous documentation it proposes to place before Parliament is, I believe that any further documentation that we receive in Parliament—this or any other—whether as Rajya Sabha or as Committees of Rajya Sabha or as individuals, we have reached the point beyond which no intellectual profits is being derived by this increased documentation.

Madam Vice-Chairman, I belong to a tradition which reads everything that given. Fortunately I was always in a pisition where people below me used to screen and what matters. came to me in the UNESCO was just a few things. And read them. Coming to Parliament I find that there is nobody to screen the material and so I find that there is enormous documentation. I read only the economic documentation of the economic Ministries and certain selected educational documentation -the Ministry of Education's Annual Report, the Department of Science and Technology's Annual Report, and the UGC Annual Report, only these three. I do not know about my colleagues here but

must say to you that I just am not able to read any of the documents I receive except this handful, my subject-economics -and a few of the educational documents. This Bill really is the last straw on the camel's back. I do not know how many of you are reading the documents you are all receiving. Now there is a proposal here to add to the documentation which, I think, we are either selling away to the paperwallahs or throwing in the dustbins or putting on the shelves. So I have this general reaction. It is not only to the hon. Minister, Mrs. Sheila Kaul, that I am speaking, but I am speaking also as a parliamentarian on the problem of growing documentation. This is a waste because it is produced in two languages, English Hindi, at enormous cost to the country.

Now turning to the Bill itself. I have really no comment to make on the provision for the annual reports and the audited presented to Parliament accounts to be because it is for the purpose of information may be, and it is in discharge of the accountability provision. Here I would say that this is costing the country a lot because we have to produce everything that comes to Parliament in two lauguages. do not know how many of us really read all the annual reports of the seven Central Universities or their audited accounts. have not heard anybody making a reference to it here. I personally do not read these reports. I only read the UGC report, I must tell you honestly. Therefore, have no strong objection to this provision. But I take a very serious view of this new provision for bringing all statutes, ordinances and regulations to Parliament, of the seven universities, and for laying them on the Table of Parliament for a period of 30 days, which includes the inter-session periods, and that only on the basis of any modifications that may be made by Parliament, they may proceed. I think my colleague, Dr. Sarup Singh has said enough to point out that this is a futile procedure, because those of us who belong to university, who have been involved teaching and the Vice-Chancellorship know that every ordinance, every statute, every

[Dr. Malcolm S. Adiseshiah]

regulation goes through a far more careful process of scrutiny, revision, re-revision and approval in the university. There is a three-tier process, apart from the committees and sub-committees, on every rule and regulation and what comes out, therefore, is a result of all this. Now, Madam Vice-Chairman, I must say that I cannot for the life of me understand what Parliament can add to this process that goes on in the universities in regard to the framing of laws, rules, regulations and statutes. what my friend, Mr. Now in regard to Chatteriee, said, I at least belong to group which believes that the university functions on the basis of an unwritten contract between the teachers and the students, not on the basis of representation. You have to be very careful about talking of democracy in the university because the university itself is anti-democratic because the teacher is teaching and the student is learning. This is not democracy.

SHRI NIRMAL CHATTERJEE:: thought teachers learn also.

DR. MALCOLM S. ADISESHIAH: This is just a phraseology. The university is founded on the Brahmanical principle...

SHRI NIRMAL CHATTERJEE: Excuse me. Is there any research guide who does not learn from the research fellow?

DR. MALCOLM S. ADISESHIAH: Let us not talk at cross purposes. learning process is something continuous and that goes on all the time; every day I am learning. But in the university, you are paid to teach. You are standing on the platform and teaching. This is not democracy. There is a function in life where democracy does not work. This is the Brahmanical tradition all over the world. only in Hindu India but all over the world, the university is based on this principle. Therefore, I believe that there is an written contract between the teachers and students which runs the university and it is tthis which I think we must safeguard. And I must tell the non. Minister that I come from a State University like Madras or Bombay or Calcutta and I am scared because of the kind of bad example that you are setting, of placing before Parliament the statutes, ordinances and regulations, will now, like the virus of the ma-

larial fever or the dengue fever that we are talking of, proceed to Madras, Bombay and Calcutta. In the Madras University, the statutes and regulations go the whole process and go to the Chancellor and he approves them. At least he never refers the matter to the Ministry of Education. Here you have got an additional safeguard of referring it to the Education Ministry. Now in the Central Universities, you have got four of the top intellectual of centres excellence in the country They are Delhi, Jawaharlal Nehru, Aligarh and Banaras. These four are at the top of the university system. And for us to begin to try to control them in this way is a matter I am worried about for two reasons: First of all, it is part of the whole system of politicisation that the university_ are now facing in the form of a crisis; secondly, I am afraid, this will spread to the State Universities. We are setting here in Parliament through this Bill a bad example to the other States.

Now I am coming briefly to the other provisions. The honourable Minister has mentioned Mizoram specifically how to make the establishment of a campus obligatory, because under the existing Act the University could have established a campus. In fact, she said, a campus already exists there. But in order to meet the people's wishes this is being enacted. I don't think regulations should be based on this kind of pandering to people's wishes. . .

SHRI V. GOPALSAMY (Tamil Nadu): I want just one clarification from Dr. Adsseshiah. Does he object to the placing of the audit reports also?

DR. MALCOLM S. ADISESHIAH: I don't object to that. I have no objection to the accounts and annual reports being placed. It is only the new provision about statutes, ordinances etc, that I am worried about. Now, Madam Minister, as regards the desire of Arunachal Pradesh to start a university of its own, surely it could have started with a university centre, a campus, which could have been developed into a university. With the scarcity of persons that we have at the highest level, you, who are responsible for the working of the Unf-

265

versity Grants Commission, to main ain standards, this multiplication of sities which you are against, which you proclaim in the Sixth Plan, which you did in the Fifth Plan document-I am against Arunachal Pradesh-you should see that it develops with the necessary caution into a university, and that could have been done that way.

Finally, I regret that the Chief Rector who is equal to the Chansellor is no longer an automatic process. I must say that to you because this is part of the autonomy of the universities, it is the spirit and life of the university which my friend, Dr. Sarup Singh says that he does not believe in but which he explained so fully subsequently.

With these words, Madam Vice-Chairman, I express my misgivings in regard to this Bill.

SHRI V. GOPALSAMY: Madara Vice-Chairman, I am grateful to you for giving me this opportunity. I was listening with rapt attention to the brilliant speeches of both the educationists, Dr. Sarup Singh and Dr. Adiseshiah. Already the Central Government has spread its claws on education when it was drawn into the Concurrent List. Those of us who claim for more powers for the States, we opposed it. Now Dr. Adiseshiah warns the Government. "Do not set a bad example to the State Governments also, because the educational institutions, the universities, should function as autonomous bodies, there should not be any interference." So, on that count I fully support what Dr. Adiseshiah and Dr. Sarup Singh stated now on the floor this House. But I would like to differ from Dr. Sarup Singh when he said that the agitation of karamcharis and the issues in JNU and other universities should not be discussed here. But this is the only. forum and this is the only occasion when we get an opportunity to speak when things are happening, when serious things are happening under the very nose of the Central Government. We cannot shut our eyes. In Delhi University an agitation of the karamcharis is going on. The affairs in the Jawaharlal Nehru University are not promising I would like to point out one important matter. I would like to draw the

attention of the Eeducation Minister to a serious matter. Today morning I received a letter from one Mr. Rangaswamy Gounder. He belongs to Congress (1). He is the Secretary of the Taiuk Congress Committee of Coimbatore District in Tamil Nadu, His son, R. Kanagaraj registered his name in the year 1989 to do his M. Phil., Ph.D. in the Jawaharlal Nehru University. What happened, Madam, he was to submit his dissertation for his fitth semester on 5th January 1982. On the 5th of January he committed suicide in his room. I myself went to the University and enquired about this from the students. One Mrs. Atiya Habib was his guide. He had to submit his dissertation for his fifth semester. But just before he started it. Madam Habib went abroad-about one year ago. His dissertation was on "the Development of Madras Port-a Historical Saudy", for which only a socialogist or a historian connected with urban studies should be allotted as a guide. But what happened a Hydrologist, Dr. Sivaswamy. was appointed as a guide. So he became helpless and he was not able to prepare his dissertation. This is what happened. He became frustrated. He did not get any assistance or guidance from his guide. I do not blame Dr. Sivaswamy. I cannot blame But he was not able to get proper guidance from him. This led to frustration and because of frustration he committed suicide. Thirty-three Members of Parliament, including myself, submitted a Memorandum to the President demanding an independent inquiry. We demanded that Visitor should conduct dependent inquiry. I personally went to the University. Now, today morning received this letter which has been sent to the Prime Minister—a copy of this letter I have received from Coimbatore, Tamil Nadu. I shudder to read the letter. With such agony he has written this letter. He wants to know under what circumstances his son committed suicide.

Two months back another student. Harijan student, tried to commit suicide under similar circumstances. His name is P G. Joganandh. He was doing his M. Phil in Sociology. His External Examiner had gone abroad. So he tried to commit suicide. But some other students immediately took him to the hospital and he was saved.

[Shri V. Gopalsamy]

Such things are happening in the Jawahar Lal Nehru University. I would say with authentic proof that steel worth five lakhs of rupees is missing from J.N.U. This has been reported in the Advance Report of the Comptroller and Auditor-General of India for the year 1980-81. I would like to quote from page 282 of the Report. The amount due for recovery as per the terms of contract is Rs. 560 lakhs. (Time Bell rings) I quote:

"The shortage of steel at the site of work came to the notice of the University in February/March 1978, but no action was taken to verify the position till November 1978...

"In December, 1978, the relevant measurement books were reported missing from an almirah kept at the site and the custody of the contractor. And in March, 1979, the Executive Council was informed that a Committee had been constituted to look into the alleged loss of steel. No Committee had in fact been constituted so far—August, 1980".

6 P.M.

So, this a serious matter. The Central School roof completely collapsed. I myself saw that. Such things are taking place. So, I would like to request the hon. Education Minister to view these matters very serious-And a Committee consisting of educationists like the former Vice-Chancellors should thoroughly probe into the matters. For that you may simply answer that there is already a Committee and that Committee also visited. But this Central University Probe Panel visited the University on the 25th of September this year. They reached there on Saturday at 10.30 a.m. They were there for two hours and at 12.30 p.m. they returned. They met the Deans, the Rectors, the Chairmen of various Centres. But no prior intimation was given. There should have been an official notification. Then only any Faculty member or any student or come and report any karamchari could what is going on in the University. Then only the Committee could discharge function properly. (Time bell rings).

Regarding the establishment of a Census of the North-Eastern Hill University is the

Union Territory of Mizoram, I fully welcome such a measure. If Arunachal Pradesh wants a separate University, I welcome that also. But as far as the Central Universities that are functioning in Delhi are concerned, the Deihi University and the Jawaharlal Nehru University, worst things, serious things are taking place. They are under the very nose of the Central Government. So, it is the concern of the Education Minister to look into these matters.

Before I conclude, I would again request the hon. Education Minister to thoroughly probe into the suicide affair of Mr. Kanakaraj. Through this august House, I would like to appeal to the Visitor to make an independent enquiry as to under what cumstances Mr. Kanakraj committed suicide.

With these words, Madam, I conclude.

SHRI ALEXANDER WARJRI (Meghalaya): Madam Vice-Chairman, I do not like to talk on the general things because the others have already discussed about I would like to talk on the amendment regarding the North-Eastern Hill Unicersity. I would rather half-heartedly like to support the amendments because I actually want that the amendments should be on a full scale. In fact, I would like the whole Act should be repealed and a new Act be passed after studying carefully the needs there in the Region. When the North-Eastern Hill University was started, it was with a view to raising the standard of teaching, preserving the culture and the tradition of the people of the North-East. But, actually from its very inception, the North-Eastern Hill University was run on a wrong footing. I remember, in 1978, my first speech in this august House, my maiden speech in this august House on the North-Eastern Hill University where I pointed out the defects of the Act and the many wrongs that have been committed in the University since its inception. I enquired also about the audit reports. But I have come to know that till this time there has been no Act, no law by which the University is forced to bring out or to submit its audit reports yearly,

It is only now after five years that the Government has come with the proposed amendment, especially with regard to Anhual Reports and Audit Reports. The North-Eastern Hill University have not been rendering these accounts till now. It has become a hotbed of intrigues, plots, counterplots of teachers. Teachers are grouped into factions. Teaching has become second-In fact, the university politics arv. such that since Dr. Khan left the university as the Vice-Chancellor, no one could appointed as Vice-Chancellor in the North-Eastern Hill University. Teachers' factions have led to students' factions, becase student cannot afford to remain our of the faction otherwise he will lose his marks in the internal aseessment. I would suggest that till these factions are done away with, is internal assessment should be abolished.

As I have said, things in the university have become worse and worse since past years. That culminated in the murder, in the assassination of the Acting Vice-Chancellor Dr. Banwar. It seems that no investigation is taking place; nobody is taking interest in any investigation into his death. I do not know whether the Government is aware that Dr. Bnwar was killed on the day before the meeting of the Executive Council of the university which was to discuss on some important atfairs which would have exposed the evil, wicked scheme of some of the staff people in the university. I do not know whether the Government is also aware of a case which was registered in the police thana in Shillong, the case of poisoning of a professor, the Head of the Department of Zoology.

I welcome the setting up of the campus in Mizoram to the exclusion of Arunachal. Is it done on political basis? We know, for example, Meghalaya, Nagaland, Mizoram are not being ruled by the party that is ruling in the Centre. It is not ruled by Congress-I Government. Now, Arunachal is being ruled by Congress-I Government. Is it based on this political consideration that Arunachal is being given special consideration to have its own university? Why it is being removed from the North Eastern Hill University? As I have said, I really welcome the setting up of the campus in Mizoram; but I would also like to point out to

the Minister that the university, as it is at present, in Shillong, in spite of fact that 1000 acres of land had been given by the Government of Meghalaya, is buyplots of land in Shillong belonging to the Raja of Mayurbhanj, belonging to the Raja of Bijni, and I do not know what use they will put the land to, when they are building the campus on the land which has been donated by the Meghalaya Government. I would like the hon. Minister to enquire into this.

Another thing which I would like to mention, Madam Vice-Chairman, is this. A fantastic thing has been done in the North Eastern Hill University, As I said, when Hill University was the North Eastern established, the aim was preservation of the culture of the people, their social customs and so and protection of the identity of the people there. The North Eastern Hill University has come up with a special foundation course in lieu of MIL. in lieu of vernacular. This means, a student, a Khasi student or a tribal student, can take up any other subject in lieu of his language. This means, language is not compulsory for him. What will happen? The students will forget their language and a community which forgets its language will disappear. Is this the way to preidentity? I would request the serve our hon. Minister to enquire into this and try to prevent this.

Lastly, I look forward that the Government would soon come up with a better amendment, or, if possible, with a new Act altogether so that the university will become an ideal university in the country. Thank you.

[Mr. Deputy Chairman in the Chair]

SHRI SHRIDHAR WASUDEO DHABE (Maharashtra): Mr. Deputy Chairman, Sir, though this is a small Bill brought forward by the hon. Minister, it has introduced a new idea in the administration of university education. And this is based on the recommendation of the Committee on Subordinate Legislation. Firstly, 1 would like to submit that universities canno: be treated like public undertakings or financial corporations. The recommendation of the

[Shri Shridhar Wasudeo Dhabe]

Central Universities

Committee on Subordinate Legislation in respect of public undertakings or corporations is that the rules and regulations which are made by them under delegated legislation should be placed before Parliament. But we cannot treat the Central universities like financial corporations. Under the Act relating to the central universities, even ordinances and statutes framed by the university senates will come up for discussion, will be placed before Parliament and will be open for discussion. The greatest danger is that every State-education being a concurrent subject; it is in the State List as well as the Central List: -in my State, there are about ten universities, academic universities as well as agricultural universities, and similar is the position in other States-will pass similar legislations for placing the ord.nances, statutes and reports before the State Legislatures. Therefore, the present concept that the Chancellor will give the assent has been given a go-by though there is a safeguard in the system that the State or the Central Government will be consulted by the Chancellor before giving the assent. Therefore, I would appeal to the hon. Minister not to press for this Bill. Or, as has been suggested by Dr. Sarup Singh, they should wait till a committee is appointed by the UGC, which will go into the affairs and find out what new rules and regulations can be made. Nothing is going to happen if this Bill is not passed immediately. Therefore, let us wait. What is there? Once we make an inroad or an encroachment on the autonomy of university education, there will be no limit. It will open the flood gates and all State Legislatures will pass legislations in regard to this matter. Therefore, this is a very dangerous proposition and I am sure, the hon, Minister will consider it and not press for the acceptance of this Bill.

On this occasion, I want to speak on two subjects. Firstly, Sir, the first World Hindi Sammelan was held in Nagpur 8 years back. The second Sammelan was held in Mauritius and now it is due in Delhi by the end of December. In Nagpur Convention I was present. Mauritius Prime Minister had also come there. One of the resolutions adopted in the Nagpur Samme-

lan was that a World Hindi University should be set up and the venue suggested was Wardha. This decision was taken eight years back. But we are not even making efforts to make Hindi a language in UNO, nor are we making efforts to make popular and effective in other parts of the world. Many persons in other countries are interested to learn Hindi. For years together they are staying there and they have forgotten their mother tongue. They want to learn this language. Therefore, on this occasion I will appeal to the hon. Education Minister to see that at the ensuing Conference which is going to be held in Delhi a decision is taken to set up World Hindi University. For Tamil and other languages world conferences are being held. It is high time for us to take this decision -China, Japan, Saudi Arabia and other countries---their languages are recognised in UNO. So, we should also see that Hindi is aslo recognised in UNO.

There is one more thing. We are holding Asian games this year. Out performance Brisbane is that we have been able to secure even one Gold Medal. The universities are the real nurseries where the talent is nurtured. I was going through the report of the Ministry of Education. In 1980-81 we got 27.5 lakh students all over the universities and colleges and what is the turnover of the universities in the last 25 years? We have produced only 1475 lakh graduates and 472 lakh post graduates. If we calculate on the basis of one teacher is required for every 250 students, we will be requiring 10,800 teachers. That is the annual requirement providing physical education in colleges. Shri C. D. Deshmukh has recommended that this problem has to be taken up seriously and courses on physical education should be properly planned. Today the courses are one-year courses up to graduate level. Some are running certificate courses for three years upto graduate level. Some of the basic courses are not recognised by State Governments. They are treated as not trained teachers. That is why I was saying that the C. D. Deshmukh Committee has recommended that there should be five-year physical education course-two-year post graduate and three-year degree course.

will, therefore, appeal to the Minister to appoint a Committee to have uniform syllabus so that proper trained physical teachers are available.

Lastly, Sir, I would like to say that university education sports and physical education must be given important place. In 1967 Dr. C.D. Deshmukh had pointed out that we are spending only Rs. 4 per student for physical education. Many colleges do not have even proper playgrounds. At least ten acres of land must be there for the purpose of development of sports and physical education. He has recommended that Rs. 20 per student should be spent. This is the report of 1967. Therefore, I take this opportunity to request the Hon. Minister to see that the Central Universities are made the nurseries education and sports and adequate number of trained teachers are provided there. Then the important thing is that they are not given the status of teachers. They are physical education directors or they are considered as non-teaching staff or administrative staff. They have status and they cannot come on academic councils or acdemic bodies. Therefore, suggest that the hon. Minister should look into this keeping in view the spirit of the Asian games and the sports consciousness. The hon. Minister should see that the physical teachers got due status in the univer-

Lastly, I would say that the hon. Minister should seriously consider that they are given a place or status to come on executive councils or executive bodies of the universities.

Then it goes to the Executive Council, to the Faculty and at every stage when they consider, sub-committees are appointed. There is a 4-tier system available in the university system today before the statute goes to the Chancellor for final approval. In these circumstances, if we add Central Government also, it will only give a handle to the State Governments to interfere and there will be no end to interference in the statutes. No. purpose will be served if the ordinance comes to Parliament. I would, therefore, appeal to the hon. Minister not to press for this Bill.

श्री तिव चम्द्र मा (बिहार): उपाध्यक्ष महोदय, यह विधेयक बिलकूल ही इनोक्युस है। ब्रापत्तिजनक बातें भी इस में हैं उनकी मैं बाद में कहंगा। जो श्रापत्तियां इन्होंने उठाई है वो महारिययों नें माल्कोम श्रादिशेषैया श्रोर डा० सरूप सिंह, उनके मुलाल्लिक मैं कहा। चाहता हूं कि शायद उनको डर है कि पालियामेंट में स्टेटयट, म्रांडर, रेगलेशन रडे जायेंगे तो उनकी श्राटोनोमी में इन्ट फियरैंस होगा। मैं इतरा है। कहना चाहता हं कि म्राटोनोमी सेल्फ-बोर्न नहीं है, भ्रापको किसी ने खड़ा किया, भापको जन्म दिया है। थोड़ा श्राप का फर्ज हो जाता है यू मस्ट बी लायल ट् इंट, यू मस्ट बं: एकाउन्टेबिल ट् इंट संभद का मतलब है जनता, जनता की एकाउन्टेबिल युनीव्सिटी हो। इस लिए जो आडिनेंस, रेगुलेशन बनेंगे टेबिल पर रखे जायेंगे । माल्कोम स्नादिशपया ने कहा कि कीन पढ़ता है, पेपर को बेच देते हैं मैं कहता हूं कि यूनीवर्षिकी हमारी भौर भाप की जिन्दगी के लिए ही नहीं है, जेर्नरेशन्स के लिए है। कहना नहीं होगा कि जब हम इतते लम्बे समय के लिए यूनीवसिटी बना रहे हैं तो उसमें दादाभाई नौरोजो ग्रीर कार्ल मार्त्स भी होंगे जो हर ब्लू व्क को पढ़ेंगे। हाउस श्राफ कामन्स की एक-एक शीट की पढते थे, बडे बोरेशस रीडर थे दादाभाई नौरोजी ग्रीर कार्ल मार्क्स। मैं समझता हं कि इन की श्रापत्ति मजबूत नहीं है।

धापित की बात इस में जो है उससे मताल्लिक मैं संशोधन रखना चाहला हं, लेकिन मुझे कहा गया कि रूस के म्लाबिक--शकधर ग्रीर कौल दिखा दिया गया--नहीं दे सकते। उसको रख देना चाहता हूं। उसके पहले मैं मंत्री महोदय से पूछना चाहता हूं कि क्या आप से≉यलरिज्म में विश्वास करती हैं ? यदि प्राप कहती है 'हां' तो मेरा दुसरा

ं [श्री शिव चन्द्र झा]

सवाल है कि यह जो नाम है, बनारस हिन्दू युनीवसिटी और अलीगढ़ मुस्ल्म यनीवसिंटी इनको आप कम्पेटिबल कैसे समझना है सेक्युलरिज्म की परिभाषा से? देश की भ्राजादी के बाद यूनीविसिटी के नाम को सेक्युलर कैसे वनाया जाय उसका एक उदाहरण मैं आप के सामने रख देना चाहता हूं। बिहार में एक जगह है म्जफ्फरपुर। वहां एक कालेज ग्रभी भी है। उस का पहले नाम या जी० बी० बी० कालेज--गृहहर भूमिहार ब्राहमण कालेज । स्पष्ट कम्युनल् कास्टिस्ट नाम है। जब देश म्राजाद हुमा तो श्रीकृष्ण सिंह ग्रार अनुग्रह नारायण सिंह ने बागडोर सम्भानी, जो जवाहरलाल नेहरु ग्रौर गांधी की छत्नछाया में पले थे। उन्होंने कहा कि यह नाम इनकाम्पीटेबिल है हमारे वातावरण से, इस नाम को बदलना चाहिए, लेकिन जिस ग्रादमी ने बनाया उसकी इज्जत भी करना चाहिए, इस लिए उसका नाम बदल कर लंगट सिंह कालेज रख दिया गया। बिलकुल ठीक किया गया। उसी तरह जिन लोगों ने बनाया, पंडितजी पंडित जी ही थ, उनका दृष्टिकोण अपना था। मदन मोहन मालवीय ग्रीर सयद खां का ग्रपना दृष्टिकोण था---उन्होंने हिन्दू यूनीवसिटी नाम एखा, इन्होंने मुस्लिम यमीवसिटी, रखा। लेकिन आज का वक्त जो है उसका तकाजा है कि स्राप इस में संशोधन लाएं। स्राप मदन मोहन मालवीय युनीवसिटी कर दें बनारस को और सैयद ब्रहमद खां यूनीवर्सिटी कर दें श्रलीगढ़ को जैसे जवाहरलाल नेहरु यूर्नीवर्सिटो है श्रीर दुनिया में श्रीर यूनिवर्सिटी हैं रूजवेल्ट, लिंकन, स्टेनफोर्ड वगैरह, वगैरह। ग्रौर बहुत सी यूनिवर्मिटियां है। हम उन की इज्जत करेंगे ग्रीर हमेशा उनको याद रखेंगे, लेकिन इस रूप में यदि इन नामों को श्राप रखते हैं तो मैं समझता

हूं कि सेकुलरिज्म पर भ्राप धक्का लगाते हैं। भव यह सट्रल यूनिवर्सिटीज है। यदि ग्राप इतनी यूनिवर्सिटियां वनाते हैं तो मैं कहना चाहता हूं कि दिल्ली मे एक लोकनायक जयप्रकाश नारायण केनाम से एक यूनिवर्सिटी क्यों नहीं बनाते। इसमें भ्राप को क्या हिचकिचाहट है। जवाहरलाल नेहरु यूनिवर्सिटी हो सकती है तो लोकनायक जयप्रकाश नारा**यण** यूनिवर्मिटी क्यों नहीं हो सकती है। श्राप इस बात पर विचार करें। यह मांग बिलकुल उपयुक्त है। मैं यह नहीं कहता कि एक ही वृनिवर्सिटी सारे देश के लिये हो। जितनी ज्यादा यूनिवर्सिटियां हो सकें, बनायीं जायं ग्रौर मैं उसके पक्ष में हूं 👡 श्रौर इसी लिये दिल्ली में लोकनायक जयप्रकाश नारायण के नाम पर एक सेंट्रल यूनिवर्सिटी होनी चाहिए।

बहुत सी भौर बातें रखी गयी हैं लेकिन मैं एक बात ग्रौर कहना चाहता हूं कि हमारे नौजवानों में डिग्निटी ब्राफ लेवर के लिये कोई भावना नहीं है। वह श्रम करने को नीची नजरों से देखिए पेंट पहनना, टाई लगाना तो ठीक है, लेकिन ग्रगर हम झाडूं लेकर ग्रयने घर को साफ करने बैठ जायं तो यह उनकी शान के खिलाफ होगा। इसलिये इस कमप्लेक्स को हटाने के लिये हम को कुछ करना चाहिए। ग्रोर साथ-साथ एक दूसरी समस्या भी है। उसके लिये हम को एक ब्योरो ग्राफ इंप्लायमेंट कायम करना चाहिए जिसके द्वारा यूनिवर्सिटी के विद्यार्थियों को इंप्लायमेंट दिया जा सके ग्रौर जिसके द्वारा वे इंप्लायमेट पा कर युनिवर्सिटी कैंपस के बाहर भी काम पा सकें। यह काम हो सकता है यूनिवर्सिटियों में। म्राप कहेंगे कि हमारे पास बहुत सा सरप्लस लेबर है तो पियन वगैरह का काम कर सकता है, लेकिन उसके साथ ही में चाहुंगा कि आप इन स्टूडेंट्स को भी काम करनें का मौका दें इसलिये कि हम लोग भी युनिवर्सिटी कैंपस में

278

रहते हुए काम कर चुके हैं ग्रीर मैं जानता हूं कि एम०ए० ग्रौर पी० एच० डी वाले भी बरतन साफ करते हैं। टाई लगा कर हम लोग पहुंचते थे ग्रौर एप्रन लगा कर बरतनों को हटाते थे ग्रौर गरम पानी में बरतनों को साफ के धड़ाक धड़ाक काम कर के खत्म कर देते थे ग्रीर फिर लाइब्रेरी में जाकर ग्रपनी पढ़ाई करते थे। वहां भ्राना पाखाना भी साफ करते थे तो उससे कोई .इज्जत को धक्का नहीं लगता था ग्रौर पढ़ाई पर कोई ग्रसर भी नहीं पड़ता था। तो यह श्रम के मुताल्लिक जो दुष्टिकोण है यह बलदना चाहिए और हम को इसके ें लिये एक इंप्लायमेट ब्योरों बनाना चाहिए।

प्रोफेसर्स के बारे में कहा गया है। मैं यह समझता हूं कि हर हिन्दुस्तानी रवीन्द्र नाथ टैगोर नहीं बन सकता है। हर कोई यहां का ग्रादमी ग्रपने ग्राप पढ़ लेगा यह संभव नहीं है। इसके लिये संस्थात्रों की जरूरत हैं उनको कंडीशन करने की जरूरत है। यूनिवर्सिटीज नं हों ग्रीर लोग ग्रपने से ही जीनयस बन जायें तो ऐसा नहीं हो सकता। एक रवीन्द्र नाथ टैगोर हो सकते हैं लेकिन जनरल समाज के लिये ग्राप को संस्थाग्रों की जरूरत पड़ेगी ही ग्रीर उनको मीनिंगफुल बनाने के लिये आप को प्रोफेससं की जरूरत है। सभी ने कहा कि हमारे प्रोफेससं बहुत ग्रच्छे है, सेंट्रल यूनिवर्सिटी । में बहुत ग्रच्छे है लेकिन भ्रगर भ्राप सारे देश के बारे में गौर करें तो 85 परसेंट प्रोफेसर्स अपने विषय ै में कोई योग्यत। विशेष नहीं रखते।

एक माननीय सदस्य : रखते हैं।

श्री शिव चन्द्र झा: नहीं रखते हैं। मैं सारे देश की बात कर रहा हूं। कुछ युनिवर्सिटीज में रखते होंगे। तो मेरे कहुने का मतलब यह है कि ग्राप कुछ क्राइटेरियन रखें कि प्रपने क्षेत्र में जो भी कुछ योगदान करे कोई किलाब लिखे, कोई नयी दिशा दें तो उसको हम प्रमोशन वर्गेरह देंगे, कुछ रिकग्निशन देंगे ताकि उनके लिये कुछ इंसेंटिव हो । माज तो प्रोफंससं भी यह सोचते हैं कि हम को भ्रसेम्बली या पालियामेट का टिकट किसी तरह से मिल जाय ताकि हम मंत्री बन सकों। इससे पठन पाठन के दुष्टिकोण में धक्का लगता है। इस को हमें बदलना होगा। इसमें विद्यार्थियों के पार्टिसिपेशन की बात भी होनी चाहिए। वह केवल हल्ला करना या प्रोफंसस का घिराव करना ही नहीं जानते वह वे विद्यार्थी हैं कि जिन्होंने 42 का ग्रांदोलन किया था ग्रौर उस चैप्टर को लिखा था।

श्री उपत्रभापति : वह विद्यार्थी तो यहां ग्रागये।

श्री शिष चन्द्र मा : वह विद्यार्थी ही थे जिन्होंने 77 का जन ग्रांदोलन किया था भविष्य में भी विद्यार्थी ग्रापको ऐसे ही मिलेंगे । ग्रापको इन विद्यार्थीयों को एडिमिनिस्ट्रेशन में ईवाल्व करना होता, उसके लिए रिकमडेशंय भी ग्राई हैं कि स्टडेंट्स को ऐडिमिनिस्ट्रेशन मे लेना चाहिए उसके म्ताल्लिक श्राप कदम उठायेंगे तो म्रापकी यूनिवर्सिटीज मीनिगफुल होंगी। लेकिन इन सब बातों में परिवर्तन की जरूरत है। मैं चाहता हूं कि मंत्री जी इन बातों का ध्यान रखें।

श्रीमती शोला कौल : मान्यवर, आज का जो बिल हमारे सामने है, इसमे इतनी दिलचस्पी ली गई है, चार बजे से मैं समझती हूं कि यह चल रहा है भौर हमारे माननीय सदस्यों ने जो राय दी है उसकी मैं बहुत कद्र करती हूं।

[श्रीमती शीला कौल]

श्रीमन, मेरा तो ख्याल था कि इसमे शायद लोग दिलचस्पी न लें। हमारे मित्र जो यहां बोले मैंने गिनती नहीं की, मैं कर रही थी कि ग्रापने मुझे बुला लिया, लेकिन मेरे सामने इस वबत जो मजेस्शंस हैं या मझे जो जानकारी दी गई है, कुछ जानकारी मुझे भी नहीं थी, हमारे माननीय सदस्यों ने इसका जिक किया है, मैं उन मब की मणकर हं।

Central Universities

निमंत्र चैटर्जी साहब ने जिक्र किया 🖁 कि हमारी युनिवर्सिटीज में डिसेंट्रलाइजेशन . होना चाहिए उनकी ऐडमिनिस्ट्रेशन में श्रौर श्री फ़ुष्ण मोहन ने भी इसका जिक्क किया था? तो मैं यह माननीय सदस्यों को ऐश्योर करना चाहर्ता हं कि सरकार की, हमारी भी यही राथ है भ्रौर हम उस विषय में इसके लिए कदम उठा रहे हैं। श्री मोहन ने कहा कि आंध प्रदेश में जो हैदराबाद युनिवर्सिटी है वह इसीलिए स्थापित की गई थी कि उसमें श्रांध प्रदेश के जो दच्चे हैं उनको हिस्सा मिल सके, दाखला वह ले मकें। ले<mark>किन मैं</mark> यह बताना चाहती हूं कि उनको पूरी श्राजादी हैं ,उसमें दाखला लेने की लेकिन चूंकि यह य्निवसिटी सेंट्रेल युनिवसिटी है, इसलिए इसमें सारे हिन्द्स्तान के लोगों को दाखला मिलता है श्रौर पंरिट पर मिलता है। इसलिए इसमें जो बच्चे जा मकते है, दे ग्रार मोस्ट बैल्कम ।

हभारे मिल शाहबुद्दीन साहब ने इस बिल को संपोर्ट किया है। मुझे खुशी है, वह हमेशा मेरे बिल का सपोर्ट करते हैं क्योंकि वह चीजों को भलीभांति जानत भी हैं, लेकिन एक बात जरूर है कि उहोंने जिन्न किया कि हमारी जो शिक्ष, है यह बहुत कुछ कमिण लिये हुए हैं, इसमें बहुत कुछ तृटियां है। यह बात तो सही है, लेकिन उनका इलाज भ्रगर वह बता देते कि इस चीज का यह इलाज होना चाहिए तो उससे मुझे मदद मिल जाती। लेकिन मुझे यकीन है कि जरूर मुझे वह चिट्ठी लिखेंगे क्यों कि इनकी मेरी खतो-किताबत रहती है।

थो उपसभापति : भ्रापसे ही नही सबसे रहती है।

अ¦मत शिला कौल : इसलिए मै कहती हूं कि हम लोग सब बैठकर यह सोचें कि शिक्षा के ध्रसली माने क्या है, शिक्षा को हम किस तरह से चलायें। शिक्षा मे एक डिसिप्लेन होना चाहिए, किस तरीके से हमारे जो टीचर्स हैं, भ्राजकल की नई शिक्षा जो हो रही है टीचर्स को भी भ्रपने स्नापको स्रप टु डेट करके उस शिक्षा को देना चाहिए, उनकी स्पेशल ट्रेनिंग होनी चाहिए ग्रौर जो . लैकचरंस हैं, श्रार्गनाइजर्स है एजुकेशन है उनको भी कोशिश करनी चाहिए कि . ऐसा मैटीरियल इकट्ठा करें जिसमें कि वह उस शिक्षा को, नये नये ख्यालात की शिक्षा को ग्राच्छा रूप दे सकें। एक जिक्र उन्होंने किया था। शायद ग्रखबारों में उनको गलत इन्फरमेशन मिली होगी। जे एन यु में साढ़े तीन हजार स्ट्डेंट्स है जिसमें दो हजार सात सौ वे हैं जो पोस्ट ग्रेज एट्स स्ट्डी कर रहे हैं ग्रौर जो टीचर्स हैं वे 310 हैं। नान टीचिंग एम्पलाइज 1100 हैं। इसलिये टीचर्स का जो रेशो है वह रफली 1:9 का होता है। हमारी बहन मार्गेट म्रल्वा ने कहा कि पढ़ाई में एम्रीकल्चर भ्रारिएन्टिड पढ़ाई होनी चाहिये। एग्रं कल्चर युनिवर्सिटीज खोली जानी चाहिये। मैं यह समझती हूं कि हमें इसका जिक राव बीरेन्द्र सिंह जी से करना होगा क्योंकि यह उनके भ्रन्दर म्राता , है।

भी गुलाम रसून महू (जम्मू तथा काश्मीर): इसमें मेरा भी मसला है।

श्रीमतो शीना कौन हा, ग्रापका भी है। ग्रगर उनको लिख दें तो ज्यादा ग्रच्छा रहेगा। श्री लाडली मोहन जी ने दो बातों का जिक्र किया है। मैं उनको बात सुन कर कुछ ग्रपसैट सी हुई कि हमारे इतने काबिल पढ़े-लिखे लोगों को मौका नहीं मिला। यहां मैंने उनसे उनके खत ले लिये हैं।

डा भाई महावीर जी ने केन्द्रीय विद्यालय के बारे में बात कही थी। _वह शायद नहीं हैं। वह चले गये। उन्होंने इसका जिन्न किया इसलिये उनको मालूम होना चाहिये था । यह बात सच है कि यह मेरा काम नहीं है। मैं प्रिंसिपल नहीं हूं वहां की। न मैं वहां की टीचर हं। लेकिन जितने हमारे भाई हैं, बहनें हैं इस हाउस की ग्रौर दूसरे हाउस की, उनके मेरे पास बहुत से खत ग्राते हैं कि स्राप मेरे उसकी एडमिशन करा दीजिए, इसकी एडमिशन करा दीजिए। मैंने जैसा पहले कहा कि मै न कोई वहां का प्रिसिपल हं, न कमिशनर हं, य मैं वहां की कुछ हूं लेकिन मुझे यह क्रिनेदारी दी गई है। इसमें मेरा बहत सा वक्त जाता है यह बात सच है।

श्रो **सै**यद शाहबुद्दीन : मैंने तो इस बारे में कभी नहीं लिखा ।

श्रीमती शीला कौल : श्राप तं। श्रच्छ। खत लिखते हैं । श्रापकी तो मैं तारोफ ही कर रही हूं। जन्होंने यह भी जिक्र किया था कि दिल्ली यूनिवर्सिटी में हाउसिंग श्रोब्लम वगैरह है। इसका जवाब मेरे पास यह है कि जैसा वाइस चांसलर महोदय ने कहा है कि चार करोड़ रुपया तो इससे तो खाली 25 परसेंट ही पूरा होता है। श्रगर हम सब के लिये करें तो पता नहीं कितना पैसा चाहिये।

तब भी कोशिश की जा रही है ? 'हुडको' वगेरह से लोन लेकर इसका काम किया जाए। नेगोशिएशन हो रही हैं। कोशिश जारी है। जब तक इंसान के पास रहने की जगह नहीं हो तो उससे हम उम्मीद नहीं कर सकते कि वह अच्छा काम करेगा। इसमें हम यकीन करते हैं। यह भी उन्होंने कहा कि यूनिवर्सिटीज के चुनावों के दलदल में नहीं फंसना चाहियें। इसमें हम सब यकीन करते हैं कि जहां तक हम इससे दूर रहें उतनी यूनिवर्सिटीज साफ रहेंगी। उन्होंने दिल्ली यूनिवर्सिटीज का जिक्र किया। वह तो चले गये हैं अब क्या कहा जाए!

श्रो उपत्रभाषितः जी नहीं हैं उनका जवाब मत दीजिए । भाषण देकर चले जाते हैं ।

श्रीमती शाला कौल : डा सरूप मिंह जी ने ग्रभी जिक्र किया कि हम क्यों हाउस में इसे लाते हैं । ऐसा एकाडेमिक बिल पालियामेंट के सामने नहीं लाना चाहिए । मैं खुद यकीन करती हूं इस बात पर लेकिन मैंने जैसा शुरू में कहा कि हम मजबूर थे इसे लाने के लिए । क्योंकि हमारी पब्लिक एका उंट्स कमेटी ने भी कहा कि यह होना चाहियों, पेपर लेड ग्रान दी डेबल कमेटी ने भी कहा कि यह होना चाहिए । लोकसभा की जो सबोर्डनेट लेजिस्लेशन कमेटी है उसने भी कहा कि यह होना चाहिये। मेरी हिम्मत नहीं थी कि इन तीन बड़ी बोडीज के खिलाफ कुछ किया जा सके । युनिवर्सिटीज में जो चाहे कह सकते हैं लेकिन पार्लि-यामेंट में ग्रपनी मर्जी से बुछ नहीं कर सकते ग्रौर खासकर मिनिस्टर तो कुछ कर ही नहीं सकता । मैं डा∍ सरूप सिंह की बातों को बहुत इज्जत देती

[श्रीमती शीला कौल] हूं, उनके सर्जेशंस को बहुत इज्जत देती हं।

Central Universities

उनकी सारी बातों को बहुत ध्यान से सुनते हैं क्योंकि ग्राप जानते हैं कि वे हमारे मुग्रजिज एजूकैशनिस्ट् एकडैंमिक बातों का जिक उन्होंने किया है। इसमें हमारे बड़े बड़े एकैंडेमिणियन्स होते हैं श्रीर वे भी एक बड़े मिशियन हैं। वे इस पर बहस कर सकते हैं, श्रपनी राय दे सकते हैं । ग्रगर उनकी बातें नहीं मानेंगें उनकी नहीं मानेंगे तो फिर कहां जायेंगे उन्होंने कहा कि इसको करने की क्या जरूरत थी ? मैंने कहा कि यह इयटी थी, इसलिए करना पडा।

हमारे अनारेबल मेम्बर डा॰ माल्कोम श्रादिशेषैया ने कहा कि हमारे ऊपर पहले से ही इतना बर्ल्फ है श्रीर हमें इतना अधिक बल्क उठाना पड़ताहै। वे इन बातों को जानते हैं। मैं समझती कि हमें बल्फ तो उठाने ही पडेगा।

He will continue to pick and choose the best that is good for him for his information and for his direction to us.

एक बात मैं डा॰ सरुप सिंह जी से ग्रौर कहना चाहती हूं। उन्होंने युनिवर्सिटी का जिक्र किया है। हमारे जो टीचर्स है भौर जो पढ़ने वाले ग्रौर जो पढ़ाने वाले इंस्टिट्युशन्स वे सभी ग्रच्छे स्तर के हैं। ग्राप जानते हैं कि इस मुल्क में ऐसी भी संस्थाएं हैं जिनका नाम काफी ऊंचा किसी भी मुल्क में कुछ ही संस्थाओं के नाम ऊंचे होते हैं ग्रौर कुछ मामूली भी होते हैं। सनी तो ऊने नहीं हैं। इंगलैंड में यापने देखा होगा कि कॅम्ब्रिज और स्रोक्सफोर्ड काफी ऊंचे हैं ग्रौर लन्दन युनिवर्सिटी उतनी ऊंचे

नहीं है। स्रौर दूसरी भी युनिवर्सिटीज वहां ५र हैं, लेकिन उनका नाम इतना नहीं है। इसी तरीके से हमारी दिल्ली युनिवर्सिटी है इसका काफी ऊंचा नाम है। सभी लोग इस यनिवर्सिटी से एफिलिएशन चाहते हैं। ये य्निवर्सिटीज हमारे हाथ में हैं। कोई युनिवर्सिटी किसी चीज में स्पेशिएलिस्ट है तो कोई युनिवर्सिटी किसी विषय में स्पेशिएलिस्ट है। इसी तरीके से इन यनिवर्सिटीज में प्रोफैंससें पढ़ने वाले हैं भ्रौर इसी तरीके से उनको ग्रान्ट्स भी मिलती है। हमारे दोस्तों ने इन सारी बातों को जिक्र किया वे ग्रच्छी तरह से भलीभांति जानते हैं कि ये यनिवर्सिटीज ग्रच्छी प्रकार कार्य कर रही हैं। धावे जी ने भी इन बातों का जिक्र किया है। श्री शिव चन्द्र झा साहब ने नैलीफोर्निया का जिक किया । मैं भी लन्दन में रही हुं और वहां पर काफी काम किया है। मैं ग्रभी भी वह काम करती रहती हूं। मैं उतमे बैठकर पूछना चाहुंगी कि व ग्रब भो कौन-कौन से काम कर रहे हैं। मैंने यहां श्राने पर भी उन कामों को जारी रखा है। लेकिन मैं जानना चाहुंगी कि उन्होंने उन बातों को यहां पर जारी रखा है या नहीं ? ये बातें उनसे बाहर हो सकते हैं (व्यवधान)

कुछ माननीय सदस्यों ने कहा कि हमारी पढ़ाई अच्छी नहीं होती है। मैं यह कहना चाहूंगी कि दूर के ढोल सुहावने लगते है । ग्रपने ढोल ग्रन्छे नही लगते हैं। हमारी पढ़ाई कितनी ग्रन्छो है यह इसी बात से साबित हो जाता है कि हमारे यहा हिन्दुस्तान के मुल्कों बाहर के के करोब 70 स्टुडैन्ट्स रहे पढ Seventy thousand students are studying in our Universities, in our coleges, and

they are spread all over India. To say that our education is not good is not correct. I beg to differ from this. What we need is a process of improving it day by day. Just recently I have come back from Spain. In Spain, in Nigeria-of course, these are not very advanced countries they have such great appreciation of our education. Kenya when I was there, they said: We want to send our students to India, you have not given us the permission, we can finance it, and we want admission in your colleges, engineering colleges and in other

Unive sities इसलिए यह कहना कि हमारे यहां पढाई अच्छ। नहीं है, इसमें यह कमियां हैं उचित नहीं है। इसको पालियामेंट में पिन डाउन करने से यह बात प्रख्वार में निकलेगी । आप लोगों की तारीफ नहीं निकलेगी कि आपने कितना काम किया है, कितना काम करते हैं, कितने है। इसलिए यह कहना ठीक नही। झा साहब ने और अन्य माननीय सदस्यों ने जो इसमें जिक्र किया है मैं उनका मणकुर हं । मैं भव माननीय सदस्यों का मणकूर हं कि मुज्ञाव दिये । श्रगर *किसी* सदस्य का कोई प्रश्न छूट गया हो तो वह मुझे चिट्ठी लिख दे उनको जवाब दे देंगे। . . (ब्यवधार्य) . . .

MR. DEPUTY CHAIRMAN: The question is:

That the Bill further to amend Banaras Hindu University Act, 1915, the Aligarh Muslim University Act, 1920, the Delhi University Act, 1922, the Visva-Bharati Act, 1951, the Jawaharlal Nehru University Act, 1966, the North-Eastern Hill University Act, 1973 and the University of Hyderabad Act, 1974, be taken into consideration.

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up clause by clause consideration of the Bill. There are no ments.

Clauses 2 to 20 were added to the Bill. . Clause 1, the Enacting Formula and the Title were added to the Bill.

DR, SARUP SINGH: Even though you are passing it, I feel that you still need to go into the larger implications of what My request was there. you are doing. Till your own Committee gives you the report you could have waited. Where is the hurry to pass it?

SHRIMATI SHEILA KAUL: Sir, I . move:

"That the Bill be passed."

The question was put and the motion was adopted.

STATEMENT BY MINISTER Re. Discovery of Gas in Tripura

DEPUTY CHAIRMAN: Now, there is very good news and I will request the Minister to make the statement.

THE MINISTER OF ENERGY (SHRI SHIV SHANKAR): Sir, I am happy to inform the House that the Oil and Natural Gas Commission has struck gas in the first well drilled in the Gojalia structure located in Tripura.

The well has been drilled upto a depth of 3478 metres.

On testing the interval between 1618 metres to 1624 metres, flow of gas through a 6 milimetre been was at the rate of 35,000 cubic metres per day.